

Annexure-I												
Pro-forma for furnishing Actual annual performance/operational data for the coal/lignite based thermal generating stations for 2022-23												
Particulars		Units	2022-23	2022-23	2022-23	2022-23	2022-23	2022-23	2022-23	2022-23	2022-23	2022-23
1	Name of Company		Damodar Valley Corporation	Damodar Valley Corporation	Damodar Valley Corporation	Damodar Valley Corporation	Damodar Valley Corporation	Damodar Valley Corporation	MEJIA THERMAL POWER STATION UNIT#1 to 3	MEJIA THERMAL POWER STATION UNIT-4	Damodar Valley Corporation	Damodar Valley Corporation
2	Name of Station/ Pit head or Non- Pit head		Bokaro Thermal Power Station	Chandrapura Thermal Power Station	Durgapur Steel Thermal Power Station	KODERMA THERMAL POWER STATION	Raghunathpur Thermal Power Station				MEJIA THERMAL POWER STATION UNIT-5&6	Damodar Valley Corporation
3	Stage		Stage-I	Stage-II	Stage-I	HP -17 STAGE LP-12*2 STAGE LP-6*2 STAGE						Damodar Valley Corporation
3	Installed Capacity and Configuration	MW	1X500 MW	Stage-II- 250 MW X 2 = 500 MW	1000 MW (2*500 MW)	1000 (2x500MW)	1200 MW (2 X 600 MW)	630 MW (3 X 210 MW)	210 MW (1 X 210 MW)	500 MW (2 X 250 MW)	1000 MW (2 X 500 MW)	1000 MW (2 X 500 MW)
3.1	Date of Commercial Operation - Unit Wise		23rd Feburary 2017	Unit#7 - 02/11/2011 ; Unit#8 - 15/07/2011		UNIT#1 COD DECLARED ON 18/07/2013 , UNIT#2 COD DECLARED ON 14/06/2014	Coal Synchronization Date - U#1 13.07.2014 , U#2 - 09.01.2016					
3.2	Effective COD		23rd Feburary 2017	Unit#7 - 02/11/2011 ; Unit#8 - 15/07/2011		UNIT#1 COD DECLARED ON 18/07/2013, UNIT#2 COD DECLARED ON 14/06/2014	U#1 & 2 - 31.03.2016	U#1: 12-01-1997, U#2: 15-03-1999, U#3: 28-09-1999	U#4: 13-02-2005	U#5: 29-02-2008, U#6:24-09-2008.	U#7: 02-08-2011, U#6:16-08-2011.	
4	Rated Steam Parameters (Also state the type of Steam turbine and Boiler)		BHEL KWU	U#7&8- M/s BHEL		BHEL,KWU	M/s Shanghai Electric Corporation	BHEL	BHEL	BHEL	BHEL	
4	At 500 MW Load Design Main Steam Flow:1495.08 TPH, Main Steam Pressure: 170kg/cm2, Main Steam temperature:537 degree celcius			Steam parameter at Turbine Inlet: 150 Kg/cm2, 537 deg C & 748.136 T/h. Steam parameter at Boiler:- 182.5 kg/cm2 ; At Superheater Outlet -155 Kg/cm2 & 810 T/h, 540 deg C		170 KG/CM2 (SH OIL PRESSURE),156KG/CM2(FIRST STAGE PRESSURE),537 DEGREE SH TEMP. ,TANDEM COMPOUNDED, DOUBLE FLOW (L P & L P TURBINE) AND CONTROLLED CIRCULATION (CC-) WITH RIFFLED TUBE ,REHEAT TYPE, DRY BOTTOM ASH ,TOP SUPPORTED		REACTION TURBINE	REACTION TURBINE	REACTION TURBINE	REACTION TURBINE	
5	Type of BFP		Two Steam driven BFP & One Motor driven BFP	Electrical Driven or Steam driven	Electrical Driven or Steam driven	01 no. of Electrical Driven and 02 no. of Steam driven	2 nos Steam driven and 1 nos Electrical Driven for each Unit	Electrical Driven or Steam driven (U#1-6: Electrical Driven)	Electrical Driven or Steam driven (U#1-6: Electrical Driven)	Electrical Driven or Steam driven (U#1-6: Electrical Driven)	02 nos. Steam Driven and 01 no. Electrical Driven	Electrical Driven or Steam driven
6	Quantity		2+1	3 nos.		1530T/H		3 nos. per Unit	3 nos. per Unit	3 nos. per Unit	3 nos. per Unit	
6	Circulating water system		Closed Cycle or Open Cycle	Closed Cycle	Closed Cycle or Open Cycle	Closed Cycle	Closed Cycle	Closed Cycle or Open Cycle (U#1-8 Closed)	Closed Cycle or Open Cycle (U#1-8 Closed)	Closed Cycle or Open Cycle (U#1-8 Closed)	Closed Cycle or Open Cycle (U#1-8 Closed)	Closed Cycle or Open Cycle
7	Any other Site specific feature		Natural Draft Circulating system									
8	Unit heat rate	Design:2271.50 Kcal/Kwh	2271.5	2256 Kcal/kwh		2291.42	2389.54	UHR for U#1-4: 2268	UHR for U#1-4: 2268	UHR for U#5-6: 2256	UHR for U#7-8: 2269	
8.1.1	Boiler efficiency	Design-85.61%	85.61	0.8662		84.86		U#1-4: 87.83%	U#1-4: 87.83%	U#5-6: 86.62%	U#7-8: 85.68%	
8.1.2	Turbine cycle heat rate	Design-1944.5 kcal/kWh	1944.5	1954 Kcal/kwh		1944.5		U#1-4: 1992	U#1-4: 1992	U#5-6: 1954	U#7-8: 1945	
8	Fuels :											
8.1	Primary Fuel :		Coal/Lignite	Coal/Lignite	Coal/Lignite	Coal	Coal/Lignite	Coal/Lignite	Coal/Lignite	Coal/Lignite	Coal/Lignite	Coal/Lignite
8.1.1	Annual Allocation under FSA		2975000	1531000	3725000	4297000	4363000	5600000	5600000	5600000	5600000	5600000
8.1.2	Annual Consumption		2202805.8	2246837	4593881	4613033.998	3711657.225	10808697.93	10808697.93	10808697.93	10808697.93	10808697.93
8.1.2	Annual Requirement at NAPAF		2159340									
8.1.2	Sources of supply/ procurement along with contracted quantity and grade of coal											
8.1.2.1	FSA	LoA	MT	BCCL: 10178 CCL: 1994227	BCCL: 58880 CCL: 1484117 MCL: 517831	BCCL: 412647 CCL: 24933 ECL: 1947691 MCL: 1800867	BCCL: 1152801 CCL: 2282630 ECL: 0 MCL: 835043	BCCL: 3035824 CCL: 154486 ECL: 126590 MCL: 111718	BCCL: 6178887 CCL: 768451 ECL: 1636214 MCL: 917186	BCCL: 6178887 CCL: 768451 ECL: 1636214 MCL: 917188	BCCL: 6178887 CCL: 768451 ECL: 1636214 MCL: 917188	BCCL: 6178887 CCL: 768451 ECL: 1636214 MCL: 917189
8.1.2.2	Imported*	MoU	MT	98289.61	SCCL: 8099 58635	SCCL: 8134 425230	SCCL: 48849 452968	316866.91	604162	604162	604162	604163
8.1.2	Spot Market/e-auction*		MT	NIL	NIL	NIL	NIL	NIL	MCL(E): 257238	MCL(E): 257239	MCL(E): 257240	MCL(E): 257241
8.1.3	Transportation Distance of the station from the sources of supply	KM	Less than 100 KM	Less than 100 KM from BCCL & CCL sources, MCL-450 KM	BCCL : 100 to 120 KM, ECL : upto 50 KM, MCL: 450-500 KM			BCCL : 100 to 120 KM, ECL : upto 50 KM, MCL: 450-500 KM	BCCL : 100 to 120 KM, ECL : upto 50 KM, MCL: 450-500 KM	BCCL : 100 to 120 KM, ECL : upto 50 KM, MCL: 450-500 KM	BCCL : 100 to 120 KM, ECL : upto 50 KM, MCL: 450-500 KM	BCCL : 100 to 120 KM, ECL : upto 50 KM, MCL: 450-500 KM
8.1.4	Mode of Transport		Rail/Road/Sea/Conveyor/MGR/Ropeway	Rail +Road+Road Cum Rail	Rail	Rail	Rail	Rail+Road	Rail+Road	Rail+Road	Rail+Road	Rail+Road/Sea/Conveyor/MGR/Ropeway
8.1.5	Maximum Station capability to stock primary fuel (for days consider availability as NAPAF)	Days & MT	47.32	450000	400000	500000	350000					
8.1.6	Maximum stock maintained for primary fuel		264785.311	188704	220176	188704	351586	307374	307375	307376	307377	
8.1.7	Minimum Stock maintained for primary fuel		01.04.2022	15.06.2022	26.05.2022	24.04.2022	24.04.2022	02.04.2022	02.04.2023	02.04.2024	02.04.2025	
8.1.7	Date		17.07.2022	12.12.2022	10.08.22	16.09.2022	23.10.2022	09.11.2022	09.11.2023	09.11.2024	09.11.2025	





19	Detail of Ash utilization % of fly ash produced	Qty Produced	9.60	9.15	18.39	19.11	17.84	54.85	54.85	54.85	54.85	54.85
	Ash available as on 31st March	(LMT)	18.39	39.60	41.96	22.37	67.37	201.40	201.40	201.40	201.40	201.40
	Ash utilized for construction of ash dyke	(LMT)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Ash utilized within plant premise, other than construction of ash dyke	(LMT)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Ash transported	(LMT)	8.41	7.99	19.52	21.85	3.98	26.02	26.02	26.02	26.02	26.02
	Average Distance	(KM)	42.00	70.00	81.00	8 KM, 25 KM, 36 KM, 75 KM & 125 KM	69.95	72.00	72.00	72.00	72.00	72.00
19.1	Conversion of value added product	(%)	33.39	42.19	54.21	14.32	4.75	34.55	34.55	34.55	34.55	34.55
19.2	For making roads & embankment	(%)	1.88	37.16	90.71	81.65	16.09	10.29	10.29	10.29	10.29	10.29
19.3	Land filling	(%)	85.71	50.18	15.42	32.65	6.22	37.14	37.14	37.14	37.14	37.14
19.4	Used in plant site in one or other form or used in some other site	(%)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
19.5	Any other use . Please specify	Qty. and Usage	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Cost of spares actually consumed	(Rs. Lakh)										
21	Average stock of spares	(Rs. Lakhs)										
22	Number of employees deployed in O&M	Nos.										
22.1	- Executives	Nos.										
22.2	- Non Executives	Nos.										
22.3	- Corporate office	Nos.										
23	Man-MW ratio	Man/MW										
	Total billed amount											
	Total received amount within due date											
	Total amount received beyond due date											
	Total amount pending											
	Total amount under dispute											
	Total rebate given											
	Total LPSC recovered											
24	Generation Switchyard Details											
	No. of Bays voltage wise											
	ICT - nos and rating											
	Dedicated transmission line - voltage and length											
Notes:	* Not applicable to Lignite based Thermal Generating Stations											

- List of beneficiaries/customers along with allocation by GoI including variable (allocation of unallocated share) / capacity as contracted shall also be furnished separately. In case of two or more secondary fuels, information should be furnished for each of the secondary fuel.
- In case of two or more stages or two or more unit sizes, information should be furnished separately to the extent possible.
- A brief write-up on the methodology to arrive at the above performance & operation parameters should also be furnished.
- Any relevant point or a specific fact having bearing on performance or operating parameters may also be highlighted or brought to the notice of the Commission.
- A note on stock of primary fuel maintained giving details of stacking etc. should be furnished.
- Details of the instances where the generating stations has invoked the 2019 Tariff Regulations blending with imported or open market coal (within the 30% limit of ECR) with/without consent of beneficiaries.
- The declared capacity for peak and off peak period should be given separately for high and low demand season as per respective RLDC.

Annexure -IV			Annexure -IV			Annexure -IV			Annexure -IV			Annexure -IV			Annexure -IV			Annexure -IV			Annexure -IV					
PLANT AVAILABILITY/SCHEDULED PLANT LOAD FACTOR ACHIEVED			PLANT AVAILABILITY/SCHEDULED PLANT LOAD FACTOR ACHIEVED			PLANT AVAILABILITY/SCHEDULED PLANT LOAD FACTOR ACHIEVED			PLANT AVAILABILITY/SCHEDULED PLANT LOAD FACTOR ACHIEVED			PLANT AVAILABILITY/SCHEDULED PLANT LOAD FACTOR ACHIEVED			PLANT AVAILABILITY/SCHEDULED PLANT LOAD FACTOR ACHIEVED			PLANT AVAILABILITY/SCHEDULED PLANT LOAD FACTOR ACHIEVED			PLANT AVAILABILITY/SCHEDULED PLANT LOAD FACTOR ACHIEVED					
Generating company: Damodar Valley Corporation Name of Generating station:BTFS-A Installed Capacity (MW) :1X500 MW Normative Annual Plant Availability Factor (%) approved by Commission : 85 %			Generating company: Damodar Valley Corporation Name of Generating station:Chandrapura Thermal Power Station Installed Capacity (MW) :250 MW X 2 = 500 MW Normative Annual Plant Availability Factor (%) approved by Commission : 85 %			Generating company: DAMODAR VALLEY CORPORATION Name of Generating station:-DRETS ANDAL Installed Capacity (MW) :1000 Normative Annual Plant Availability Factor (%) approved by Commission :92			Generating company: DAMODAR VALLEY CORPORATION Name of Generating station:-KORBERMA THERMAL POWER STATION Installed Capacity (MW) :1000 MW Normative Annual Plant Availability Factor (%) approved by Commission :			Generating company: Damodar Valley Corporation Name of Generating station:Raghunathpur Thermal Power Station Installed Capacity (MW) :1200 MW (2 X 600 MW) Normative Annual Plant Availability Factor (%) approved by Commission :			Generating company: Damodar Valley Corporation Name of Generating station: MTPS Unit 1 to 3 Installed Capacity (MW) : 3*210 MW Normative Annual Plant Availability Factor (%) approved by Commission : 85%			Generating company: MTPS Unit 4 Name of Generating station:MTPS Unit 4 Installed Capacity (MW) :210 MW Normative Annual Plant Availability Factor (%) approved by Commission : 85%			Generating company: MTPS Unit 5&6 Name of Generating station:MTPS Unit 5&6 Installed Capacity (MW) : 500 MW (2X250 MW) Normative Annual Plant Availability Factor (%) approved by Commission : 85%			Generating company: MTPS Unit 7&8 Name of Generating station:MTPS Unit 7&8 Installed Capacity (MW) : 1000 MW (2X500 MW) Normative Annual Plant Availability Factor (%) approved by Commission : 85%		
Plant Availability Factor Achieved (%)			Plant Availability Factor Achieved (%)			Plant Availability Factor Achieved (%)			Plant Availability Factor Achieved (%)			Plant Availability Factor Achieved (%)			Plant Availability Factor Achieved (%)			Plant Availability Factor Achieved (%)			Plant Availability Factor Achieved (%)					
Month	2022-23	Reasons for shortfall in PAF achieved vis-a-vis NAPAF	Month	2022-23	Reasons for shortfall in PAF achieved vis-a-vis NAPAF	Month	2022-23	Reasons for shortfall in PAF achieved vis-a-vis NAPAF	Month	2022-23	Reasons for shortfall in PAF achieved vis-a-vis NAPAF	Month	2022-23	Reasons for shortfall in PAF achieved vis-a-vis NAPAF	Month	2022-23	Reasons for shortfall in PAF achieved vis-a-vis NAPAF	Month	2022-23	Reasons for shortfall in PAF achieved vis-a-vis NAPAF	Month	2022-23	Reasons for shortfall in PAF achieved vis-a-vis NAPAF			
April	97.27		April	103.26		April	94.20		April	90.25		April	102.33		April	89.07		April	89.66		April	89.66				
May	87.64		May	57.87		May	83.87		May	91.40		May	97.59		May	82.64		May	90.19		May	90.19				
June	100.07		June	77.14		June	92.31		June	89.49		June	90.72		June	102.25%		June	77.80		June	85.50				
July	88.76		July	103.65		July	97.81		July	86.86		July	73.01		July	82.85		July	64.48		July	98.86				
August	90.06		August	93.10		August	66.82		August	77.91		August	67.29		August	49.15		August	91.88		August	82.27				
September	84.44		September	78.15		September	53.77		September	64.49		September	44.52		September	53.79		September	52.52%		September	79.35		September	64.66	
October	83.57		October	88.13		October	83.95		October	81.70		October	46.36		October	72.68		October	80.49		October	77.40		October	77.40	
November	104.12		November	104.05		November	95.68		November	104.24		November	48.75		November	101.87		November	103.07		November	103.36		November	103.36	
December	102.28		December	98.37		December	104.10		December	104.76		December	40.52		December	98.52		December	83.45%		December	104.59		December	100.83	
January	92.75		January	93.93		January	94.68		January	99.98		January	41.89		January	82.57		January	104.12%		January	86.01		January	104.53	
February	100.87		February	61.98		February	100.62		February	92.30		February	76.84		February	96.88		February	96.52%		February	93.08		February	91.28	
March	73.69		March	52.33		March	94.48		March	87.98		March	92.18		March	96.17		March	105.04%		March	98.43		March	105.00	
Annual	92.01		Annual	84.44		Annual	88.50		Annual	89.28		Annual	59.93		Annual	85.30		Annual	95.16%		Annual	87.53		Annual	91.12	
Plant Load Factor Achieved (%)			Plant Load Factor Achieved (%)			Plant Load Factor Achieved (%)			Plant Load Factor Achieved (%)			Plant Load Factor Achieved (%)			Plant Load Factor Achieved (%)			Plant Load Factor Achieved (%)			Plant Load Factor Achieved (%)					
Month	2022-23	Reasons for shortfall in PLF achieved vis-a-vis Target PLF	Month	2022-23	Reasons for shortfall in PLF achieved vis-a-vis Target PLF	Month	2022-23	Reasons for shortfall in PLF achieved vis-a-vis Target PLF	Month	2022-23	Reasons for shortfall in PLF achieved vis-a-vis Target PLF	Month	2022-23	Reasons for shortfall in PLF achieved vis-a-vis Target PLF	Month	2022-23	Reasons for shortfall in PLF achieved vis-a-vis Target PLF	Month	2022-23	Reasons for shortfall in PLF achieved vis-a-vis Target PLF	Month	2022-23	Reasons for shortfall in PLF achieved vis-a-vis Target PLF			
April	92.6		April	99.0672		April	89.4706		April	89.21		April	45.68		April	90.78		April	88.34		April	85.71		April	86.78	
May	82.49		May	54.9839		May	79.8333		May	89.96		May	64.44		May	82.89		May	83.33		May	73.97		May	87.67	
June	93.31		June	74.0293		June	86.9142		June	83.80		June	62.49		June	71.85		June	76.12		June	68.85		June	81.27	
July	78.62		July	93.3927		July	83.0282		July	76.78		July	66.06		July	65.40		July	94.03		July	57.70		July	88.89	
August	83.58		August	86.3052		August	63.7745		August	73.65		August	61.60		August	42.35		August	87.45		August	82.65		August	81.21	
September	82.03		September	79.9632		September	51.1272		September	65.12		September	46.32		September	55.48		September	51.89		September	80.43		September	64.12	
October	84.03		October	82.7089		October	73.8793		October	71.51		October	42.40		October	38.60		October	83.70		October	83.35		October	58.70	
November	91.93		November	90.4711		November	80.0678		November	88.62		November	33.11		November	59.12		November	89.86		November	88.01		November	78.67	
December	90.48		December	89.5286		December	88.7239		December	89.56		December	32.37		December	77.62		December	20.48		December	90.81		December	85.14	
January	89.00		January	92.6948		January	87.7887		January	93.46		January	42.41		January	62.85		January	79.96		January	80.68		January	94.78	
February	97.59		February	59.2553		February	96.1827		February	87.38		February	74.84		February	63.78		February	84.80		February	86.52		February	87.20	
March	85.85		March	49.4099		March	92.4099		March	87.06		March	73.45		March	56.18		March	86.38		March	90.28		March	90.26	
Annual	86.67		Annual	79.4095		Annual	81.0070		Annual	82.99		Annual	53.67		Annual	85.66		Annual	77.14		Annual	79.00		Annual	82.93	

**Details of Operation & maintenance expenses of Transmission O & M service (To be filled for each of the transmission region)**

**Name of the Company: DAMODAR VALLEY CORPORATION**

**Name of the Transmission System Region**

(Rs. In Lakh)

Sl.No.	ITEM	2022-23
1	2	7
(A)	Breakup of O&M expenses :	
1	Consumption of Stores and Spares	409.04
2	Repair and Maintenance	1,686.82
3	Insurance	199.66
4	Security (Normal)	968.12
4.1	Additional Security if any on the advise of Govt. Agency/ Statutory Authority	-
5	Water Charges	15.35
6	Administrative Expenses :	1,983.08
6.1	- Rent	10.22
6.2	- Electricity Charges	67.81
6.3	- Traveling and conveyance	-
6.4	- Communication expenses	15.91
6.5	- Advertising	24.47
6.6	- Foundation laying and inauguration	-
6.7	- Donations	-
6.8	- Entertainment	10.94
6.9	-Filing Fees	688.29
	Legal expenses	1,121.50
	Sub-Total (Administrative Expenses)	1,939.14
7	Employee Cost	20,501.13
7.1	-Salaries, wages and allowances	20,158.63
7.1.1	Pension	7,877.01
7.1.2	Gratuity	12,281.62
7.1.3	Provident Fund	-
7.1.4	Leave Encashment	-
7.1.4	Others	-
7.2	-Staff welfare expenses	342.50
7.2.1	Medical Expenses - Superannuated Employees	-
7.2.2	Medical Expenses - Regular Employees & Others	261.61
7.2.3	Uniform/Livries & safety equipment	-
7.2.4	Canteen expenses	-
7.2.5	Other staff welfare expenses	-
7.2.6	Pay Arrears Paid Pertaining to period prior to 2017-18	25.34
	Any other pay arrears - CISF, KVS	-

	Sub-Total - Staff Welfare Expenses	286.95
7.3	-Productivity linked incentive	-
7.4	- Expenditure on VRS	-
7.5	-Ex-gratia	187.76
7.6	-Performance related pay (PRP)	694.60
	<b>Other Employee Cost - inserted</b>	-
	Sub-Total (Employee Cost)	21,383.49
8	Loss of store	-
9	Provisions	44,576.25
10	Prior Period Adjustment , if any	-
11	Corporate office expenses allocation	7,354.95
12	- Others (Specify items)	-
12.1	Rates & Taxes	105.11
12.2	Water cess	-
12.3	Training & recruitment expenses	-
12.4	Tender Expenses	-
12.5	Guest house expenses	-
12.6	Education expenses	-
12.7	Community Development Expenses	222.01
12.8	Ash utilisation expenses (Excluding Ash transportation expenses)	-
12.9	Books & Periodicals	30.29
12.10	Professional Charges	0.06
12.11	Legal expenses	-
12.12	EDP Hire & other charges	-
12.13	Printing & Stationery	9.67
12.14	Misc Expenses	20,203.12
	Sub-Total (Others)	20,570.27
13	Total (1 to 12)	98,264.65
14	Revenue/ Recoveries, if any	-36.50
15	Net Expenses	98,228.15
16	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalisation	-
17	Total O&M Cost	98,228.15
Note	I. The details of Corporate Expenses and the methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power generation/transmission system to each operating stations/ transmission region/system and stations/transmission region/system under construction should be clearly specified in ANNEXURE-VIII as provided here separately.	
	II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.	
	III. The data should be based on audited balance sheets,duly reconciled and certified.	
	IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment	
	IV. Details of arrears, if any, pertaining to period prior to the year 2017-18 should be mentioned separately.	

	V. No. of employees opting for VRS during each year should be indicated.
	VI. Details of abnormal expenses, if any, shall be furnished separately.
	VII Break-up of staff welfare expenses should be furnished
	VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source , rate etc. should be furnished year-wise for Thermal Power Stations
	IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.
	X. Salaries and staff welfare expenses shall be provided into different heads such as pension, gratuity, provident fund, leave encashment. Also provides provision for revision in wage allowance.

**Details of Operation & Maintenance Expenses of Transmission O&M service (To be filled for each of the Transmission Region)**

<b>Name of Transmission Company: DAMODAR VALLEY CORPORATION</b>	
<b>Name of Transmission Region:</b>	

(Rs. In Lakhs)

Sr.No.	ITEM	2021-22
1	2	7
<b>1.0</b>	<b>Repairs and Maintenance Expenses :</b>	
1)	Repairs of Plant & Machinery	1,117.62
2)	Consumption of Stores (not capitalized)	-
3)	Consumption of Spares (not capitalized )	-
4)	Patrolling expenses	-
5)	Power Charges (electricity consumed for repairing activity)	-
6)	Expenses of Diesel Generating sets	-
7)	Provisions	-
8)	Prior Period Adjustment , if any	-
9)	Other expenses, if any (please provide details)	-
	<b>Sub-total (R&amp;M Expenses)</b>	1,117.62
<b>2.0</b>	<b>Administrative &amp; General Expenses:</b>	-
1)	Insurance	203.90
2)	Security (General other than special)	830.33
3)	Rent	0.05
4)	Electricity Charges	-
5)	Traveling and conveyance	-
6)	Communication expenses	17.19
7)	Advertisement and publicity	105.21
8)	Foundation laying and inauguration	-
9)	Books Periodicals and Journals	3.52
10)	Research expenses	-
11)	Cost Audit Fees	-
12)	Horticulture Expenses	-
13)	Bandwidth charges dark fibre lease charges (Telecom) etc	-
14)	Donations expenses	-
15)	Entertainment expenses	8.75
16)	Filing Fees	499.85
17)	Legal Expenses	1,114.17
18)	Consultancy Expenses	0.20
19)	Professional charges (not covered under employee expenses)	-
20)	Printing and Stationary	9.00
21)	Hiring of Vehicle (excluding construction & Corporate exp)	250.90
22)	Training and Recruitment expenses	-
23)	Rates and taxes	93.70
24)	Rebate to Customers	12,193.74
25)	Self Insurance Reserve	-
26)	Provisions (Provide details)	-
27)	Prior Period Adjustment , if any	-
28)	Any other A&G expenses (Provide details)	1,322.53
	<b>Sub-total(A&amp;G Expenses)</b>	16,653.05
<b>3.0</b>	<b>Employee Expenses</b>	
1)	Salaries, wages and allowances	11,149.77
2)	Staff welfare expenses	14,797.98

	a) Contribution to Provident and other funds	1,004.40
	b) Gratuity	-
	c) Pension	14,898.12
	d) Employee Medical Expenses	311.06
	e) Liveries and Uniforms	-
	f) Safety & Appliances expenses	-
	g) Others	-
3)	Productivity linked incentive	-
4)	Expenditure on VRS	-
5)	Ex-gratia	173.35
6)	Performance related pay (PRP)	-
7)	Any other expenses	-
8)	Provisions (furnish details separately)	12,066.89
9)	Prior Period Adjustment , if any (furnish details separately)	-
10)	VII Pay Arrears Paid Pertaining to period prior to 2017-18	-
	<b>Sub-total( Employee Expenses)</b>	<b>38,187.99</b>
4.0	Additional /Specific Security it any on the advise of Govt. Agency/ Statutory Authority/ any other reasons	-
5.0	Loss of store/Disposal/Write off	-
6.0	Provisions (other than above)	-
7.0	Prior Period Adjustment , if any (not covered above)	-
8.0	Corporate office expenses allocation	9,118.48
	(i) Transmission O&M Service	-
	(ii) Projects under construction	-
	(iii) ULDC –Communication	-
	(iv) Consultancy services, if any	-
	(v) Other business (Telecom)	-
	(vi) Other business (if any)	-
9.0	Corporate Social Responsibility expenses	-
10.0	- Others (Specify items not included above)	-
	<b>Sub Total (1 to 10)</b>	<b>47,306.47</b>
11	Other Income, Revenue and Recoveries, if any	-647.89
a)	Short term open access (other than transmission service	-
b)	System & Market operation charges	-
c)	Interest on differential tariff recovered	-
d)	Consultancy Services	-
e)	Interest against Loans and advances	-
f)	Interest from advanced to contractors/suppliers	-
g)	Income from lease of assets	-
h)	Disposal of scrap/stores (not covered under capitalized assets)	-610.26
i)	Interest on Government securities	-
j)	Miscellaneous income from operations	-
k)	Revenue/ Recoveries, if any	-37.63
12	Net Expenses	64,429.25
13	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalization	-
13A	Expenses against Capital expenditure incurred for Operation and Maintenance of Transmission System (not included in Capital Cost/Repair & Maintenance expenditure indicated 1.0(1) above)	-
14	Total Expenses (12) + (13A)	-

Notes:	
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I. The details of Corporate Expenses and the methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power generation/ transmission system to each operating stations/ transmission region/system and stations/ transmission region/system under construction should be clearly specified in ANNEXURE-VIII as provided here separately.
II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.
III. The data should be based on audited balance sheets, duly reconciled and certified.
IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment
IV. Details of arrears, if any, pertaining to period prior to the year 2017-18 should be mentioned separately.
V. No. of employees opting for VRS during each year should be indicated.
VI. Details of abnormal expenses, if any, shall be furnished separately.
VII Break-up of staff welfare expenses should be furnished
VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source , rate etc. Should be furnished year-wise
IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.

<b>Break Up of other A &amp; G Expenses (Indicated at 2 (28) above)</b>
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**DETAILS OF OPERATION AND MAINTENANCE EXPENSES OF COMMUNICATION SYSTEM (OTHER THAN TELECOM OR OTHER BUSINESS)**

<b>Name of Transmission Company:</b>	
<b>Name of Transmission Region:</b>	

(Rs. In Lakhs)

Sr.No.	ITEM	2017-18	2018-19	2019-20	2020-21	2021-22
1	2	3	4	5	6	7
<b>1.0</b>	<b>Repairs and Maintenance Expenses :</b>					
1)	Repairs of Plant & Machinery					
2)	Consumption of Stores (not capitalized)					
3)	Consumption of Spares (not capitalized )					
4)	Patrolling expenses					
5)	Power Charges (electricity consumed for repairing activity)					
6)	Expenses of Diesel Generating sets					
6)	Provisions					
7)	Prior Period Adjustment , if any					
8)	Other expenses, if any (please provide details)					
	<b>Sub-total( R&amp;M Expenses)</b>					
<b>2.0</b>	<b>Administrative &amp; General Expenses:</b>					
1)	Insurance					
2)	Security (General other than special)					
3)	Rent					
4)	Electricity Charges					
5)	Traveling and conveyance					
6)	Communication expenses					
7)	Advertisement and publicity					
8)	Foundation laying and inauguration					
9)	Books Periodicals and Journals					
10)	Research expenses					
11)	Cost Audit Fees					
12)	Horticulture Expenses					
13)	Bandwidth charges dark fibre lease charges (Telecom) etc					
14)	Donations expenses					
15)	Entertainment expenses					
16)	Filing Fees					
17)	Legal Expenses					
18)	Consultancy Expenses					
19)	Professional charges (not covered under employee expenses)					
20)	Printing and Stationary					
21)	Hiring of Vehicle (excluding construction & Corporate exp)					
22)	Training and Recruitment expenses					
23)	Rates and taxes					
24)	Rebate to Customers					
25)	Self Insurance Reserve					
26)	Provisions (Provide details)					
27)	Prior Period Adjustment , if any					
28)	Any other A&G expenses (Provide details)					
	<b>Sub-total(A&amp;G Expenses)</b>					
<b>3.0</b>	<b>Employee Expenses</b>					

1)	Salaries, wages and allowances					
2)	Staff welfare expenses					
	a) Contribution to Provident and other funds					
	b) Gratuity					
	c) Pension					
	d) Employee Medical Expenses					
	e) Liveries and Uniforms					
	f) Safety & Appliances expenses					
	g) Others					
3)	Productivity linked incentive					
4)	Expenditure on VRS					
5)	Ex-gratia					
6)	Performance related pay (PRP)					
7)	Any other expenses					
8)	Provisions (furnish details separately)					
9)	Prior Period Adjustment , if any (furnish details separately)					
10)	VII Pay Arrears Paid Pertaining to period prior to 2017-18					
	<b>Sub-Total( Employee Expenses)</b>					
<b>4.0</b>	Additional /Specific Security it any on the advise of Govt. Agency/ Statutory Authority/ any other reasons					
<b>5.0</b>	Loss of store/Disposal/Write off					
<b>6.0</b>	Provisions (other than above)					
<b>7.0</b>	Prior Period Adjustment , if any (not covered above)					
<b>8.0</b>	Corporate office expenses allocation					
	(i) Transmission O&M Service					
	(ii) Projects under construction					
	(iii) ULDC –Communication					
	(iv) Consultancy services, if any					
	(v) Other business (Telecom)					
	(vi) Other business (if any)					
<b>9.0</b>	Corporate Social Responsibility expenses					
<b>10.0</b>	- Others (Specify items not included above)					
	<b>Sub Total (1 to 10)</b>					
<b>11</b>	Other Income, Revenue and Recoveries, if any					
a)	Short term open access (other than transmission service charges)					
b)	System & Market operation charges					
c)	Interest on differential tariff recovered					
d)	Consultancy Services					
e)	Interest against Loans and advances					
f)	Interest from advanced to contractors/suppliers					
g)	Income from lease of assets					
h)	Disposal of scrap/stores (not covered under capitalized assets)					
i)	Interest on Government securities					
j)	Miscellaneous income from operations					
k)	Revenue/ Recoveries, if any					
<b>12</b>	Net Expenses					
<b>13</b>	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalization					

<b>Notes:</b>						
	I. The details of Corporate Expenses and the methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power generation/transmission system to each operating stations/transmission region/system and stations/transmission region/system under construction should be clearly specified in ANNEXURE-VIII as provided here separately.					

	II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.
	III. The data should be based on audited balance sheets, duly reconciled and certified.
	IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment
	IV. Details of arrears, if any, pertaining to period prior to the year 2017-18 should be mentioned separately.
	V. No. of employees opting for VRS during each year should be indicated.
	VI. Details of abnormal expenses, if any, shall be furnished separately.
	VII Break-up of staff welfare expenses should be furnished
	VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source, rate etc. should be furnished year-wise for Thermal Power Stations
	IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.

**Break up of other A&G Expenses (indicated at 2(28) above)**

**DETAILS OF OPERATION AND MAINTENANCE EXPENSES OF COMMUNICATION SYSTEM (OTHER THAN TRANSMISSION O&M, TELECOM OR COMMUNICATION AND**

**Name of Transmission Company: DAMODAR VALLEY CORPORATION**

**Name of Transmission Region:**

(Rs. In Lakhs)

Sr.No.	ITEM	2022-23
1	2	7
<b>1.0</b>	<b>Repairs and Maintenance Expenses :</b>	
1)	Repairs of Plant & Machinery	402.69
2)	Consumption of Stores (not capitalized)	-
3)	Consumption of Spares (not capitalized )	-
4)	Patrolling expenses	-
5)	Power Charges (electricity consumed for repairing activity)	-
6)	Expenses of Diesel Generating sets	-
7)	Provisions	-
8)	Prior Period Adjustment , if any	-
9)	Other expenses, if any (please provide details)	-
	<b>Sub-total (R&amp;M Expenses)</b>	402.69
<b>2.0</b>	<b>Administrative &amp; General Expenses:</b>	-
1)	Insurance	0.19
2)	Security (General other than special)	-
3)	Rent	-
4)	Electricity Charges	-
5)	Traveling and conveyance	-
6)	Communication expenses	4.71
7)	Advertisement and publicity	-
8)	Foundation laying and inauguration	-
9)	Books Periodicals and Journals	0.03
10)	Research expenses	-
11)	Cost Audit Fees	-
12)	Horticulture Expenses	-
13)	Bandwidth charges dark fibre lease charges (Telecom) etc	-
14)	Donations expenses	-
15)	Entertainment expenses	0.10
16)	Filing Fees	-
17)	Legal Expenses	-
18)	Consultancy Expenses	-
19)	Professional charges (not covered under employee expenses)	-
20)	Printing and Stationary	0.60
21)	Hiring of Vehicle (excluding construction & Corporate exp)	17.32
22)	Training and Recruitment expenses	2.12
23)	Rates and taxes	0.02
24)	Rebate to Customers	-
25)	Self Insurance Reserve	-
26)	Provisions (Provide details)	-
27)	Prior Period Adjustment , if any	-
28)	Any other A&G expenses (Provide details)	1.39
	<b>Sub-total(A&amp;G Expenses)</b>	26.47
		-
<b>3.0</b>	<b>Employee Expenses</b>	-
1)	Salaries, wages and allowances	957.93
2)	Staff welfare expenses	75.06
	a) Contribution to Provident and other funds	-
	b) Gratuity	-
	c) Pension	-
	d) Employee Medical Expenses	42.59

	e) Liveries and Uniforms	-
	f) Safety & Appliances expenses	-
	g) Others	-
3)	Productivity linked incentive	-
4)	Expenditure on VRS	-
5)	Ex-gratia	17.81
6)	Performance related pay (PRP)	-
7)	Any other expenses	-
8)	Provisions (furnish details separately)	-
9)	Prior Period Adjustment , if any (furnish details separately)	-
10)	VII Pay Arrears Paid Pertaining to period prior to 2017-18	-
	<b>Sub-total( Employee Expenses)</b>	<b>1,050.80</b>
4.0	Additional /Specific Security it any on the advise of Govt. Agency/ Statutory Authority/ any other reasons	-
5.0	Loss of store/Disposal/Write off	-
6.0	Provisions (other than above)	-
7.0	Prior Period Adjustment , if any (not covered above)	-
8.0	Corporate office expenses allocation	-
	(i) Transmission O&M Service	-
	(ii) Projects under construction	-
	(iii) ULDC –Communication	-
	(iv) Consultancy services, if any	-
	(v) Other business (Telecom)	-
	(vi) Other business (if any)	-
9.0	Corporate Social Responsibility expenses	-
10.0	- Others (Specify items not included above)	-
	<b>Sub Total (1 to 10)</b>	<b>1,050.80</b>
11	Other Income, Revenue and Recoveries, if any	-
a)	Short term open access (other than transmission service	-
b)	System & Market operation charges	-
c)	Interest on differential tariff recovered	-
d)	Consultancy Services	-
e)	Interest against Loans and advances	-
f)	Interest from advanced to contractors/suppliers	-
g)	Income from lease of assets	-
h)	Disposal of scrap/stores (not covered under capitalized assets)	-0.23
i)	Interest on Government securities	-
j)	Miscellaneous income from operations	-
k)	Revenue/ Recoveries, if any	-6.61
12	Net Expenses	1,479.97
13	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalization	-
13A	Expenses against Capital expenditure incurred for Operation and Maintenance of Transmission System (not included in Capital Cost/Repair & Maintenance expenditure indicated 1.0(1) above)	-
14	Total Expenses (12) + (13A)	1,479.97

Notes:	
	I. The details of Corporate Expenses and the methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power generation/ transmission system to each operating stations/ transmission region/system and stations/ transmission region/system under construction should be clearly specified in ANNEXURE-VIII as provided here separately.
	II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.
	III. The data should be based on audited balance sheets, duly reconciled and certified.
	IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment
	IV. Details of arrears, if any, pertaining to period prior to the year 2017-18 should be mentioned separately.
	V. No. of employees opting for VRS during each year should be indicated.

	VI. Details of abnormal expenses, if any, shall be furnished separately.
	VII Break-up of staff welfare expenses should be furnished
	VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source , rate etc. Should be furnished year-wise
	IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.

<b>Break Up of other A &amp; G Expenses (Indicated at 2 (28) above)</b>
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**DETAILS OF O & M EXPENSES (At Corporate Level/Regional Level)**

**Name of the Company: DAMODAR VALLEY CORPORATION**

**(Rs. In Lacs)**

Sl.No.	ITEM	Unit	2022-23
1	2		7
(A)	Breakup of corporate expenses (Aggregate at Company level)		
1	- Employee expenses:		21,679.31
1.1	-Salaries, wages and allowances		15,668.17
1.2	-Staff welfare expenses		6,277.66
	Medical expenses on superannuated employees		2,349.57
	Medical expenses on regular employees & others		2,126.41
	Canteen expenses		117.96
	Others Staff welfare expenses-inserted		1,683.72
1.3	-Productivity linked incentive		-
1.4	- Expenditure on VRS		-
1.5	-Ex-gratia		357.49
1.6	-Performance related pay( PRP)		-
1.7	VII Pay Arrears Paid Pertaining to period prior to 2017-18		28.72
1.8	Pension contribution for serving		(266.52)
1.9	pension for retired		-
	<b>Sub - Total (Employee Expenses)</b>		22,065.52
2	Administrative Expenses:		10,749.23
2.1	- Repair and maintenance		5,565.70
2.2	- Training and Recruitment		405.36
2.3	- Communication		28.07
2.4	- Traveling & Conveyance		-
2.5	- Rent		82.75
2.6	Others (Specify items)		-
	Advertisement and publicity		134.50
	Books & Periodicals		8.05
	EDP Hire and other charges		-
	Education expenses		-
	Entertainment and hospitality expenses		117.34
	Fin Expenses-IndAS		-
	Guest house expenses		-
	Hiring of Vehicles		541.00
	Insurance		80.14
	Legal Expenses		616.35
	Miscellaneous Expenses		-
	Community development Exp.		-
	Others.		-
	Payment to auditors		758.29
	Power Charges		197.22

	Printing and Stationery		44.99
	Professional charges & consultancy fees		12.91
	R&D EXPS		-
	Rates and taxes		46.17
	Tender expenses		-
	Trpt Veh running Exp.		-
	Water charges		0.26
	Workshop & Conf. Exp.		-
	Filing fee		-
	CSR expenses		127.40
	Others not included above		-
	<b>Sub - Total (Administrative Expenses)</b>		<b>8,766.50</b>
3	Security		4,674.18
	CISF		4,057.94
	Non CISF		616.24
4	Donations		-
5	Provisions		-
5A	Depreciation		263.81
	on account of Corporate/ Regional establishment		263.81
	On account of others ( specify)		-
5B	Prior period expenses		-
6	Others (specify items)		-
7	Total (1 to 6)		37,366.53
8	Less recoveries (if any)		
9	Net Corporate Expenses (Aggregate)		
(B)	Allocation of Corporate Expenses to		
1	Power Generation/Transmission O&M		
2	Project management/Projects under Construction		
3	RLDC and ULDC		
4	Consultancy Business		
5	Telecommunication Business		
6	Any other		
	Note: Heads indicated above are illustrative. Generating companies or the transmission utilities may furnish the allocations in different functional activities suited to their company.		
(C)	Allocation of Corporate Expenses relating to functional activity of power Generation or the transmission to various generating stations or the transmission region/systems as the case may be. (Section 62 - cost plus projects)		
1	Generating station 1 / Transmission Region 1 / Mine 1		
2	Generating station 2 / Transmission Region 2 / Mine 2.....		

Allocation of corporate expenses to other projects
JVs / Subsidiary / section 63 - TBCB project

Note:			
	Year-wise audited actual O&M expenses submitted for the period 2017-18 to 2021-22 should be clearly indicating the following		
	(i) Explanation / Justification for year to year variation of more than ( $\pm$ ) 10% in any head of O&M expenses		
	(ii) Details of expenditure under the head "Others".		
	(iii) Details of the amount indicated under the head "Revenues/Recoveries"		
	(iv) Details of arrears and prior period adjustments included in the data for the period 2017-18 to 2021-22, if any, pertaining to period prior to the year 2017-18 should be mentioned separately in the following format:		
Sl. No.	Year during the period 2017-22 in which arrear/ prior period adjustments have been made	Year to which	
	(v) Separately furnish the details of abnormal expenses, if any.		
	(vi) Future provisions pertaining to period beyond 2021-22 made in the employee cost or any other head during 2017-18 to 2021-22 towards wage revision/arrears or for any other reason shall be provided separately.		
	(vii) Details of Regional level expenses to be provided separately giving methodology of allocation of Regional expenses.		

**Annexure VIII**

Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)

**Name of the Company: DAMODAR VALLEY CORPORATION**

Station :Durgapur Thermal Power Station

Rs. In Lakhs

Sl. No.	Item	Unit	2022-23
1	Consumption of stores & spares		313.66
2	Repair & Maintenance		1,710.76
3	Insurance		177.18
4	Security		3,210.98
4.1	CISF		3,018.22
4.2	Other than CISF		192.75
5	Water Charges		77.50
6	Administrative Expenses		30.48
6.1	Rent		-
6.2	Electricity charges		-
6.3	Travelling & Conveyance		-
6.4	Communication Expenses		3.37
6.5	Advertising		-
6.6	Foundation Laying & Inauguration		-
6.7	Donation		-
6.8	Entertainment		1.10
6.9	Filing fee		-
6.1	Other Adm Exp not covered above - Inserted		-
	Subtotal (Administrative Expenses)		4.48
7	Employee Cost		7,373.68
7.1.1	Salaries, Wages & Allowances		-
7.1.1.1	Salaries, Wages & Allowances (including loco pilots and man power associated with stone and metal picking charges and water pumping)		-
7.1.1.2	Salaries, Wages & Allowances (Excluding loco pilots and man power associated with stone and metal picking charges and water pumping)		-
7.1.1.3	Loco pilots		-
7.1.1.4	Stone and metal picking		-
7.1.1.5	Water pumping		-
7.1.2	Pension		2,130.31
7.1.3	Gratuity		-
7.1.4	Provident Fund		51.72
7.1.5	Leave Encashment		138.36
7.2	Staff welfare expenses		254.29
7.2.1	Medical expenses on superannuated employees		-
7.2.2	Medical expenses on regular employees & others		201.13
7.2.3	Uniform/Livries & safety equipment		-

7.2.4	Canteen expenses		-
7.2.5	Other staff welfare expenses		-
	Subtotal (Staff welfare Expenses)		201.13
7.3	Productivity linked Incentive		-
7.4	Expenditure on VRS		-
7.5	Ex-gratia		110.59
7.6	Performance Related Pay(PRP)		-
	Sub Total (Employee Cost)		311.72
8	Loss of Store		-
9	Provisions		-
10	Prior Period Expenses		-
11	Corporate Office expenses allocation		195.79
12	Others		-
12.1	Rates & Taxes		15.49
12.2	Water cess		-
12.3	Training & recruitment expenses		-
12.4	Tender Expenses		-
12.5	Guest house expenses		-
12.6	Education expenses		-
12.7	Community Development Expenses		-
12.7.1	CSR activities		9.83
12.8	Ash utilisation expenses		368.60
12.9	Books & Periodicals		-
12.1	Professional Charges		-
12.11	Legal expenses		0.18
12.12	EDP Hire & other charges		-
12.13	Printing & Stationery		3.77
12.14	RLDC Fee & Charges		-
12.15	Brokerage & Commission		2.56
12.16	Bank charges		0.29
12.17	Claims/advances written off		-
12.18	Hiring of vehicle		45.79
12.19	Payment to auditors		5.31
12.2	Misc. Expenses		196.25
	(Break-up Of Misc.)		-
12.20.1	Horticulture		-
12.20.2	Transport- Vehicle Running exp.		-
12.20.3	Hire charges & Operating Exp -Construction equipment		-
12.20.4	Tree Plantation exp.		-
12.20.5	R&D expenses		-
12.20.6	Other Vehicles		-
12.20.7	Consumption-HSD/LDO-(Ind/Imp)-DG Set		-
12.20.8	Exp/ Inc from Inv Diff		-
12.20.9	Loss on sale of Investments		-
12.20.10	Operating exp of diesel generating sets		-
12.20.11	Furnishing Expenses		-

12.20.12	Subscription to Trade and Other Association		-
12.20.13	Hire Charges - Helicopter/Aircraft		-
12.20.14	Visa & Entry Permit Charges - Overseas		-
12.20.15	FX Monitoring Terminal Expenses		-
12.20.16	Works/Conf.(Excl train R&D CENPEEP)Earlier Non FBT		-
12.20.17	Workshop/Conf. Exp (train R&D CENPEEP) Earlier FBT		-
12.20.18	Hire charges - Office equipment		-
12.20.19	Payment for health club etc		-
12.20.20	Gifts liable for Fringe Benefit Tax		-
12.20.21	Festival expenses liable Earlier (FBT)		-
12.20.22	Miscellaneous Expenses		-
12.20.23	Rounding Off Difference		-
12.20.24	Regional Power Committee Expenses		-
12.20.25	Misc Exp. trf to CSR and IEDC		-
12.20.26	Specify other sub head, if any.		173.37
	Sub Total (Others)		821.44
13	(Total 1 to 12)		13,907.41
14	Revenue / Recoveries		-
15	Net Expenses		13,907.41
	Total O&M Cost		13,907.41

## Annexure VIII

Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)

Name of the Company: DAMODAR VALLEY CORPORATION

Station Bokaro Thermal Power Station (U# A)

Rs. In Lakhs

Sl. No.	Item	Unit	2022-23
1	Consumption of stores & spares		701.89
2	Repair & Maintenance		5,009.81
3	Insurance		467.80
4	Security		3,403.85
4.1	CISF		3,375.28
4.2	Other than CISF		28.57
5	Water Charges		1,659.25
6	Administrative Expenses		59.99
6.1	Rent		-
6.2	Electricity charges		-
6.3	Travelling & Conveyance		-
6.4	Communication Expenses		7.37
6.5	Advertising		0.50
6.6	Foundation Laying & Inauguration		-
6.7	Donation		-
6.8	Entertainment		1.07
6.9	Filing fee		-
6.1	Other Adm Exp not covered above - Inserted		51.54
	Subtotal (Administrative Expenses)		60.49
7	Employee Cost		12,963.80
7.1.1	Salaries, Wages & Allowances		11,686.63
7.1.1.1	Salaries, Wages & Allowances (including loco pilots and man power associated with stone and metal picking charges and water pumping)		-
7.1.1.2	Salaries, Wages & Allowances (Excluding loco pilots and man power associated with stone and metal picking charges and water pumping)		8,515.74
7.1.1.3	Loco pilots		-
7.1.1.4	Stone and metal picking		-
7.1.1.5	Water pumping		-
7.1.2	Pension		2,743.76
7.1.3	Gratuity		-
7.1.4	Provident Fund		348.16
7.1.5	Leave Encashment		282.04
			-
7.2	Staff welfare expenses		1,068.91

7.2.1	Medical expenses on superannuated employees		-
7.2.2	Medical expenses on regular employees & others		253.17
7.2.3	Uniform/Livries & safety equipment		-
7.2.4	Canteen expenses		50.14
7.2.5	Other staff welfare expenses		765.60
	Subtotal (Staff welfare Expenses)		1,068.91
7.3	Productivity linked Incentive		-
7.4	Expenditure on VRS		-
7.5	Ex-gratia		208.27
7.6	Performance Related Pay(PRP)		-
	Sub Total (Employee Cost)		12,963.80
8	Loss of Store		-
9	Provisions		-
10	Prior Period Expenses		-
11	Corporate Office expenses allocation		1,707.36
12	Others		-
12.1	Rates & Taxes		73.27
12.2	Water cess		-
12.3	Training & recruitment expenses		0.03
12.4	Tender Expenses		-
12.5	Guest house expenses		-
12.6	Education expenses		-
12.7	Community Development Expenses		-
12.7.1	CSR activities		103.52
12.8	Ash utilisation expenses		2,828.80
12.9	Books & Periodicals		-
12.1	Professional Charges		0.04
12.11	Legal expenses		2.85
12.12	EDP Hire & other charges		-
12.13	Printing & Stationery		7.37
12.14	RLDC Fee & Charges		-
12.15	Brokerage & Commission		1.63
12.16	Bank charges		9.89
12.17	Claims/advances written off		-
12.18	Hiring of vehicle		198.32
12.19	Payment to auditors		-
12.2	Misc. Expenses		438.89
	(Break-up Of Misc.)		-
12.20.1	Horticulture		-
12.20.2	Transport- Vehicle Running exp.		-
12.20.3	Hire charges & Operating Exp -Construction equipment		-
12.20.4	Tree Plantation exp.		-
12.20.5	R&D expenses		-
12.20.6	Other Vehicles		-
12.20.7	Consumption-HSD/LDO-(Ind/Imp)-DG Set		-
12.20.8	Exp/ Inc from Inv Diff		-

12.20.9	Loss on sale of Investments		-
12.20.10	Operating exp of diesel generating sets		-
12.20.11	Furnishing Expenses		-
12.20.12	Subscription to Trade and Other Association		-
12.20.13	Hire Charges - Helicopter/Aircraft		-
12.20.14	Visa & Entry Permit Charges - Overseas		-
12.20.15	FX Monitoring Terminal Expenses		-
12.20.16	Works/Conf.(Excl train R&D CENPEEP)Earlier Non FBT		-
12.20.17	Workshop/Conf. Exp (train R&D CENPEEP) Earlier FBT		-
12.20.18	Hire charges - Office equipment		-
12.20.19	Payment for health club etc		-
12.20.20	Gifts liable for Fringe Benefit Tax		-
12.20.21	Festival expenses liable Earlier (FBT)		-
12.20.22	Miscellaneous Expenses		-
12.20.23	Rounding Off Difference		-
12.20.24	Regional Power Committee Expenses		-
12.20.25	Misc Exp. trf to CSR and IEDC		-
12.20.26	Specify other sub head, if any.		6.42
	Sub Total (Others)		3,671.02
13	(Total 1 to 12)		29,627.49
14	Revenue / Recoveries		(104.51)
15	Net Expenses		29,522.98
	Total O&M Cost		29,522.98

**Annexure VIII**

Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)

Name of the Company: DAMODAR VALLEY CORPORATION

Station:- Chandrapura Thermal Power Station (U # 7-8)

Rs. In Lakhs

Sl. No.	Item	Unit	2022-23
1	Consumption of stores & spares		2,890.70
2	Repair & Maintenance		5,367.16
3	Insurance		417.98
4	Security		4,459.91
4.1	CISF		4,196.98
4.2	Other than CISF		262.93
5	Water Charges		1,677.63
6	Administrative Expenses		102.97
6.1	Rent		-
6.2	Electricity charges		-
6.3	Travelling & Conveyance		-
6.4	Communication Expenses		8.79
6.5	Advertising		4.98
6.6	Foundation Laying & Inauguration		-
6.7	Donation		-
6.8	Entertainment		7.38
6.9	Filing fee		-
6.1	Other Adm Exp not covered above - Inserted		86.81
	Subtotal (Administrative Expenses)		107.95
7	Employee Cost		15,032.49
7.1.1	Salaries, Wages & Allowances		14,066.50
7.1.1.1	Salaries, Wages & Allowances (including loco pilots and man power associated with stone and metal picking charges and water pumping)		-
7.1.1.2	Salaries, Wages & Allowances (Excluding loco pilots and man power associated with stone and metal picking charges and water pumping)		9,543.27
7.1.1.3	Loco pilots		-
7.1.1.4	Stone and metal picking		-
7.1.1.5	Water pumping		-
7.1.2	Pension		4,017.30
7.1.3	Gratuity		-
7.1.4	Provident Fund		445.79
7.1.5	Leave Encashment		322.87
			-
7.2	Staff welfare expenses		703.27

7.2.1	Medical expenses on superannuated employees		-
7.2.2	Medical expenses on regular employees & others		307.47
7.2.3	Uniform/Livries & safety equipment		-
7.2.4	Canteen expenses		-
7.2.5	Other staff welfare expenses		395.80
	Subtotal (Staff welfare Expenses)		703.27
7.3	Productivity linked Incentive		-
7.4	Expenditure on VRS		-
7.5	Ex-gratia		262.72
7.6	Performance Related Pay(PRP)		-
	Sub Total (Employee Cost)		15,032.49
8	Loss of Store		-
9	Provisions		-
10	Prior Period Expenses		-
11	Corporate Office expenses allocation		2,152.13
12	Others		-
12.1	Rates & Taxes		6.10
12.2	Water cess		-
12.3	Training & recruitment expenses		1.25
12.4	Tender Expenses		-
12.5	Guest house expenses		-
12.6	Education expenses		-
12.7	Community Development Expenses		-
12.7.1	CSR activities		68.90
12.8	Ash utilisation expenses		2,586.47
12.9	Books & Periodicals		-
12.1	Professional Charges		-
12.11	Legal expenses		3.13
12.12	EDP Hire & other charges		-
12.13	Printing & Stationery		10.95
12.14	RLDC Fee & Charges		-
12.15	Brokerage & Commission		269.80
12.16	Bank charges		1.69
12.17	Claims/advances written off		-
12.18	Hiring of vehicle		83.92
12.19	Payment to auditors		-
12.2	Misc. Expenses		622.74
	(Break-up Of Misc.)		-
12.20.1	Horticulture		-
12.20.2	Transport- Vehicle Running exp.		-
12.20.3	Hire charges & Operating Exp -Construction equipment		-
12.20.4	Tree Plantation exp.		-
12.20.5	R&D expenses		-
12.20.6	Other Vehicles		-
12.20.7	Consumption-HSD/LDO-(Ind/Imp)-DG Set		-
12.20.8	Exp/ Inc from Inv Diff		-

12.20.9	Loss on sale of Investments		-
12.20.10	Operating exp of diesel generating sets		-
12.20.11	Furnishing Expenses		-
12.20.12	Subscription to Trade and Other Association		-
12.20.13	Hire Charges - Helicopter/Aircraft		-
12.20.14	Visa & Entry Permit Charges - Overseas		-
12.20.15	FX Monitoring Terminal Expenses		-
12.20.16	Works/Conf.(Excl train R&D CENPEEP)Earlier Non FBT		-
12.20.17	Workshop/Conf. Exp (train R&D CENPEEP) Earlier FBT		-
12.20.18	Hire charges - Office equipment		-
12.20.19	Payment for health club etc		-
12.20.20	Gifts liable for Fringe Benefit Tax		-
12.20.21	Festival expenses liable Earlier (FBT)		-
12.20.22	Miscellaneous Expenses		-
12.20.23	Rounding Off Difference		-
12.20.24	Regional Power Committee Expenses		-
12.20.25	Misc Exp. trf to CSR and IEDC		-
12.20.26	Specify other sub head, if any.		79.52
	Sub Total (Others)		3,734.47
13	(Total 1 to 12)		35,821.54
14	Revenue / Recoveries		(101.05)
15	Net Expenses		35,720.49
	Total O&M Cost		35,720.49

## Annexure VIII

Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)

Name of the Company: DAMODAR VALLEY CORPORATION

Station Mejia Thermal Power Station (U # 7&8)

Rs. In Lakhs

Sl. No.	Item	Unit	2022-23
1	Consumption of stores & spares		4,878.85
2	Repair & Maintenance		5,591.23
3	Insurance		464.56
4	Security		2,624.64
4.1	CISF		2,426.87
4.2	Other than CISF		197.77
5	Water Charges		3,382.81
6	Administrative Expenses		47.62
6.1	Rent		-
6.2	Electricity charges		-
6.3	Travelling & Conveyance		-
6.4	Communication Expenses		12.32
6.5	Advertising		0.04
6.6	Foundation Laying & Inauguration		-
6.7	Donation		-
6.8	Entertainment		4.60
6.9	Filing fee		-
6.1	Other Adm Exp not covered above - Inserted		30.70
	Subtotal (Administrative Expenses)		47.66
7	Employee Cost		15,255.35
7.1.1	Salaries, Wages & Allowances		14,779.83
7.1.1.1	Salaries, Wages & Allowances (including loco pilots and man power associated with stone and metal picking charges and water pumping)		-
7.1.1.2	Salaries, Wages & Allowances (Excluding loco pilots and man power associated with stone and metal picking charges and water pumping)		7,309.26
7.1.1.3	Loco pilots		-
7.1.1.4	Stone and metal picking		-
7.1.1.5	Water pumping		-
7.1.2	Pension		6,946.11
7.1.3	Gratuity		-
7.1.4	Provident Fund		447.74
7.1.5	Leave Encashment		242.66
7.2	Staff welfare expenses		309.54
7.2.1	Medical expenses on superannuated employees		-

7.2.2	Medical expenses on regular employees & others		233.77
7.2.3	- Uniform/Livries & safety equipment		-
7.2.4	- Canteen expenses		29.25
7.2.5	- Other staff welfare expenses		46.53
	Subtotal (Staff welfare Expenses)		309.54
7.3	Productivity linked Incentive		-
7.4	Expenditure on VRS		-
7.5	Ex-gratia		165.98
7.6	Performance Related Pay(PRP)		-
	Sub Total (Employee Cost)		15,255.35
8	Loss of Store		-
9	Provisions		-
10	Prior Period Expenses		-
11	Corporate Office expenses allocation		3,488.56
12	Others		-
12.1	Rates & Taxes		4.65
12.2	Water cess		-
12.3	Training & recruitment expenses		9.31
12.4	Tender Expenses		-
12.5	Guest house expenses		-
12.6	Education expenses		-
12.7	Community Development Expenses		-
12.7.1	CSR activities		57.28
12.8	Ash utilisation expenses		1,147.00
12.9	Books & Periodicals		-
12.1	Professional Charges		-
12.11	Legal expenses		0.96
12.12	EDP Hire & other charges		-
12.13	Printing & Stationery		5.59
12.14	RLDC Fee & Charges		-
12.15	Brokerage & Commission		2.98
12.16	Bank charges		0.10
12.17	Claims/advances written off		-
12.18	Hiring of vehicle		163.37
12.19	Payment to auditors		-
12.2	Misc. Expenses		310.70
	(Break-up Of Misc.)		-
12.20.1	Horticulture		-
12.20.2	Transport- Vehicle Running exp.		-
12.20.3	Hire charges & Operating Exp -Construction equipment		-
12.20.4	- Tree Plantation exp.		-
12.20.5	- R&D expenses		-
12.20.6	Other Vehicles		-
12.20.7	Consumption-HSD/LDO-(Ind/Imp)-DG Set		-
12.20.8	Exp/ Inc from Inv Diff		-
12.20.9	Loss on sale of Investments		-

12.20.10	Operating exp of diesel generating sets		-
12.20.11	Furnishing Expenses		-
12.20.12	Subscription to Trade and Other Association		-
12.20.13	Hire Charges - Helicopter/Aircraft		-
12.20.14	Visa & Entry Permit Charges - Overseas		-
12.20.15	FX Monitoring Terminal Expenses		-
12.20.16	Works/Conf.(Excl train R&D CENPEEP)Earlier Non FBT		-
12.20.17	Workshop/Conf. Exp (train R&D CENPEEP) Earlier FBT		-
12.20.18	Hire charges - Office equipment		-
12.20.19	Payment for health club etc		-
12.20.20	Gifts liable for Fringe Benefit Tax		-
12.20.21	Festival expenses liable Earlier (FBT)		-
12.20.22	Miscellaneous Expenses		-
12.20.23	Rounding Off Difference		-
12.20.24	Regional Power Committee Expenses		-
12.20.25	Misc Exp. trf to CSR and IEDC		-
12.20.26	Specify other sub head, if any.		254.22
	Sub Total (Others)		1,956.15
13	(Total 1 to 12)		37,674.77
14	Revenue / Recoveries		(61.40)
15	Net Expenses		37,613.37
	Total O&M Cost		37,613.37

## Annexure VIII

Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)

Name of the Company: DAMODAR VALLEY CORPORATION

Station - Mejia Thermal Power Station (U # 5&6)

Rs. In Lakhs

Sl. No.	Item	Unit	2022-23
1	Consumption of stores & spares		2,439.42
2	Repair & Maintenance		2,795.62
3	Insurance		232.28
4	Security		1,312.32
4.1	CISF		1,213.44
4.2	Other than CISF		98.89
5	Water Charges		1,691.40
6	Administrative Expenses		23.81
6.1	Rent		-
6.2	Electricity charges		-
6.3	Travelling & Conveyance		-
6.4	Communication Expenses		6.16
6.5	Advertising		0.02
6.6	Foundation Laying & Inauguration		-
6.7	Donation		-
6.8	Entertainment		2.30
6.9	Filing fee		-
6.1	Other Adm Exp not covered above - Inserted		15.35
	Subtotal (Administrative Expenses)		23.83
7	Employee Cost		7,627.68
7.1.1	Salaries, Wages & Allowances		7,389.92
7.1.1.1	Salaries, Wages & Allowances (including loco pilots and man power associated with stone and metal picking charges and water pumping)		-
7.1.1.2	Salaries, Wages & Allowances (Excluding loco pilots and man power associated with stone and metal picking charges and water pumping)		3,654.63
7.1.1.3	Loco pilots		-
7.1.1.4	Stone and metal picking		-
7.1.1.5	Water pumping		-
7.1.2	Pension		3,473.05
7.1.3	Gratuity		-
7.1.4	Provident Fund		223.87
7.1.5	Leave Encashment		121.33
7.2	Staff welfare expenses		154.77
7.2.1	Medical expenses on superannuated employees		-
7.2.2	Medical expenses on regular employees & others		116.88

7.2.3	Uniform/Livries & safety equipment		-
7.2.4	Canteen expenses		14.62
7.2.5	Other staff welfare expenses		23.26
	Subtotal (Staff welfare Expenses)		154.77
7.3	Productivity linked Incentive		-
7.4	Expenditure on VRS		-
7.5	Ex-gratia		82.99
7.6	Performance Related Pay(PRP)		-
	Sub Total (Employee Cost)		7,627.68
8	Loss of Store		-
9	Provisions		-
10	Prior Period Expenses		-
11	Corporate Office expenses allocation		1,744.28
12	Others		-
12.1	Rates & Taxes		2.33
12.2	Water cess		-
12.3	Training & recruitment expenses		4.65
12.4	Tender Expenses		-
12.5	Guest house expenses		-
12.6	Education expenses		-
12.7	Community Development Expenses		-
12.7.1	CSR activities		28.64
12.8	Ash utilisation expenses		573.50
12.9	Books & Periodicals		-
12.1	Professional Charges		-
12.11	Legal expenses		0.48
12.12	EDP Hire & other charges		-
12.13	Printing & Stationery		2.79
12.14	RLDC Fee & Charges		-
12.15	Brokerage & Commission		1.49
12.16	Bank charges		0.05
12.17	Claims/advances written off		-
12.18	Hiring of vehicle		81.68
12.19	Payment to auditors		-
12.2	Misc. Expenses		155.35
	(Break-up Of Misc.)		-
12.20.1	Horticulture		-
12.20.2	Transport- Vehicle Running exp.		-
12.20.3	Hire charges & Operating Exp -Construction equipment		-
12.20.4	Tree Plantation exp.		-
12.20.5	R&D expenses		-
12.20.6	Other Vehicles		-
12.20.7	Consumption-HSD/LDO-(Ind/Imp)-DG Set		-
12.20.8	Exp/ Inc from Inv Diff		-
12.20.9	Loss on sale of Investments		-
12.20.10	Operating exp of diesel generating sets		-

12.20.11	Furnishing Expenses		-
12.20.12	Subscription to Trade and Other Association		-
12.20.13	Hire Charges - Helicopter/Aircraft		-
12.20.14	Visa & Entry Permit Charges - Overseas		-
12.20.15	FX Monitoring Terminal Expenses		-
12.20.16	Works/Conf.(Excl train R&D CENPEEP)Earlier Non FBT		-
12.20.17	Workshop/Conf. Exp (train R&D CENPEEP) Earlier FBT		-
12.20.18	Hire charges - Office equipment		-
12.20.19	Payment for health club etc		-
12.20.20	Gifts liable for Fringe Benefit Tax		-
12.20.21	Festival expenses liable Earlier (FBT)		-
12.20.22	Miscellaneous Expenses		-
12.20.23	Rounding Off Difference		-
12.20.24	Regional Power Committee Expenses		-
12.20.25	Misc Exp. trf to CSR and IEDC		-
12.20.26	Specify other sub head, if any.		127.11
	Sub Total (Others)		978.07
13	(Total 1 to 12)		18,837.39
14	Revenue / Recoveries		(30.70)
15	Net Expenses		18,806.69
	Total O&M Cost		18,806.69

## Annexure VIII

Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)

Name of the Company: DAMODAR VALLEY CORPORATION

Station Mejia Thermal Power Station (U # 4)

Rs. In Lakhs

Sl. No.	Item	Unit	2022-23
1	Consumption of stores & spares		1,024.56
2	Repair & Maintenance		1,174.16
3	Insurance		97.56
4	Security		551.18
4.1	CISF		509.64
4.2	Other than CISF		41.53
5	Water Charges		710.39
6	Administrative Expenses		10.00
6.1	Rent		-
6.2	Electricity charges		-
6.3	Travelling & Conveyance		-
6.4	Communication Expenses		2.59
6.5	Advertising		0.01
6.6	Foundation Laying & Inauguration		-
6.7	Donation		-
6.8	Entertainment		0.97
6.9	Filing fee		-
6.1	Other Adm Exp not covered above - Inserted		6.45
	Subtotal (Administrative Expenses)		-
7	Employee Cost		3,203.62
7.1.1	Salaries, Wages & Allowances		3,103.77
7.1.1.1	Salaries, Wages & Allowances (including loco pilots and man power associated with stone and metal picking charges and water pumping)		-
7.1.1.2	Salaries, Wages & Allowances (Excluding loco pilots and man power associated with stone and metal picking charges and water pumping)		1,534.94
7.1.1.3	Loco pilots		-
7.1.1.4	Stone and metal picking		-
7.1.1.5	Water pumping		-
7.1.2	Pension		1,458.68
7.1.3	Gratuity		-
7.1.4	Provident Fund		94.03
7.1.5	Leave Encashment		50.96
7.2	Staff welfare expenses		65.00
7.2.1	Medical expenses on superannuated employees		-

7.2.2	Medical expenses on regular employees & others	49.09
7.2.3 -	Uniform/Livries & safety equipment	-
7.2.4 -	Canteen expenses	6.14
7.2.5 -	Other staff welfare expenses	9.77
	Subtotal (Staff welfare Expenses)	65.00
7.3	Productivity linked Incentive	-
7.4	Expenditure on VRS	-
7.5	Ex-gratia	34.86
7.6	Performance Related Pay(PRP)	-
	Sub Total (Employee Cost)	3,203.62
8	Loss of Store	-
9	Provisions	-
10	Prior Period Expenses	-
11	Corporate Office expenses allocation	732.60
12	Others	-
12.1	Rates & Taxes	0.98
12.2	Water cess	-
12.3	Training & recruitment expenses	1.95
12.4	Tender Expenses	-
12.5	Guest house expenses	-
12.6	Education expenses	-
12.7	Community Development Expenses	-
12.7.1	CSR activities	12.03
12.8	Ash utilisation expenses	240.87
12.9	Books & Periodicals	-
12.1	Professional Charges	-
12.11	Legal expenses	0.20
12.12	EDP Hire & other charges	-
12.13	Printing & Stationery	1.17
12.14	RLDC Fee & Charges	-
12.15	Brokerage & Commission	0.63
12.16	Bank charges	0.02
12.17	Claims/advances written off	-
12.18	Hiring of vehicle	34.31
12.19	Payment to auditors	-
12.2	Misc. Expenses	65.25
	(Break-up Of Misc.)	-
12.20.1	Horticulture	-
12.20.2	Transport- Vehicle Running exp.	-
12.20.3	Hire charges & Operating Exp -Construction equipment	-
12.20.4 -	Tree Plantation exp.	-
12.20.5 -	R&D expenses	-
12.20.6	Other Vehicles	-
12.20.7	Consumption-HSD/LDO-(Ind/Imp)-DG Set	-
12.20.8	Exp/ Inc from Inv Diff	-
12.20.9	Loss on sale of Investments	-

12.20.10	Operating exp of diesel generating sets		-
12.20.11	Furnishing Expenses		-
12.20.12	Subscription to Trade and Other Association		-
12.20.13	Hire Charges - Helicopter/Aircraft		-
12.20.14	Visa & Entry Permit Charges - Overseas		-
12.20.15	FX Monitoring Terminal Expenses		-
12.20.16	Works/Conf.(Excl train R&D CENPEEP)Earlier Non FBT		-
12.20.17	Workshop/Conf. Exp (train R&D CENPEEP) Earlier FBT		-
12.20.18	Hire charges - Office equipment		-
12.20.19	Payment for health club etc		-
12.20.20	Gifts liable for Fringe Benefit Tax		-
12.20.21	Festival expenses liable Earlier (FBT)		-
12.20.22	Miscellaneous Expenses		-
12.20.23	Rounding Off Difference		-
12.20.24	Regional Power Committee Expenses		-
12.20.25	Misc Exp. trf to CSR and IEDC		-
12.20.26	Specify other sub head, if any.		53.39
	Sub Total (Others)		410.79
13	(Total 1 to 12)		7,911.70
14	Revenue / Recoveries		(12.89)
15	Net Expenses		7,898.81
	Total O&M Cost		7,898.81

## Annexure VIII

Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)

Name of the Company: DAMODAR VALLEY CORPORATION

Station Mejia Thermal Power Station (U # 1-3)

Rs. In Lakhs

Sl. No.	Item	Unit	2022-23
1	Consumption of stores & spares		3,073.67
2	Repair & Maintenance		3,522.48
3	Insurance		292.67
4	Security		1,653.53
4.1	CISF		1,528.93
4.2	Other than CISF		124.60
5	Water Charges		2,131.17
6	Administrative Expenses		30.00
6.1	Rent		-
6.2	Electricity charges		-
6.3	Travelling & Conveyance		-
6.4	Communication Expenses		7.76
6.5	Advertising		0.03
6.6	Foundation Laying & Inauguration		-
6.7	Donation		-
6.8	Entertainment		2.90
6.9	Filing fee		-
6.1	Other Adm Exp not covered above - Inserted		19.34
	Subtotal (Administrative Expenses)		30.03
7	Employee Cost		9,610.87
7.1.1	Salaries, Wages & Allowances		9,311.30
7.1.1.1	Salaries, Wages & Allowances (including loco pilots and man power associated with stone and metal picking charges and water pumping)		-
7.1.1.2	Salaries, Wages & Allowances (Excluding loco pilots and man power associated with stone and metal picking charges and water pumping)		4,604.83
7.1.1.3	Loco pilots		-
7.1.1.4	Stone and metal picking		-
7.1.1.5	Water pumping		-
7.1.2	Pension		4,376.05
7.1.3	Gratuity		-
7.1.4	Provident Fund		282.08
7.1.5	Leave Encashment		152.88
7.2	Staff welfare expenses		195.01
7.2.1	Medical expenses on superannuated employees		-

7.2.2	Medical expenses on regular employees & others		147.27
7.2.3	- Uniform/Livries & safety equipment		-
7.2.4	- Canteen expenses		18.43
7.2.5	- Other staff welfare expenses		29.31
	Subtotal (Staff welfare Expenses)		195.01
7.3	Productivity linked Incentive		-
7.4	Expenditure on VRS		-
7.5	Ex-gratia		104.57
7.6	Performance Related Pay(PRP)		-
	Sub Total (Employee Cost)		9,610.87
8	Loss of Store		-
9	Provisions		-
10	Prior Period Expenses		-
11	Corporate Office expenses allocation		2,197.79
12	Others		-
12.1	Rates & Taxes		2.93
12.2	Water cess		-
12.3	Training & recruitment expenses		5.86
12.4	Tender Expenses		-
12.5	Guest house expenses		-
12.6	Education expenses		-
12.7	Community Development Expenses		-
12.7.1	CSR activities		36.08
12.8	Ash utilisation expenses		722.61
12.9	Books & Periodicals		-
12.1	Professional Charges		-
12.11	Legal expenses		0.60
12.12	EDP Hire & other charges		-
12.13	Printing & Stationery		3.52
12.14	RLDC Fee & Charges		-
12.15	Brokerage & Commission		1.88
12.16	Bank charges		0.06
12.17	Claims/advances written off		-
12.18	Hiring of vehicle		102.92
12.19	Payment to auditors		-
12.2	Misc. Expenses		195.74
	(Break-up Of Misc.)		-
12.20.1	Horticulture		-
12.20.2	Transport- Vehicle Running exp.		-
12.20.3	Hire charges & Operating Exp -Construction equipment		-
12.20.4	- Tree Plantation exp.		-
12.20.5	- R&D expenses		-
12.20.6	Other Vehicles		-
12.20.7	Consumption-HSD/LDO-(Ind/Imp)-DG Set		-
12.20.8	Exp/ Inc from Inv Diff		-
12.20.9	Loss on sale of Investments		-

12.20.10	Operating exp of diesel generating sets		-
12.20.11	Furnishing Expenses		-
12.20.12	Subscription to Trade and Other Association		-
12.20.13	Hire Charges - Helicopter/Aircraft		-
12.20.14	Visa & Entry Permit Charges - Overseas		-
12.20.15	FX Monitoring Terminal Expenses		-
12.20.16	Works/Conf.(Excl train R&D CENPEEP)Earlier Non FBT		-
12.20.17	Workshop/Conf. Exp (train R&D CENPEEP) Earlier FBT		-
12.20.18	Hire charges - Office equipment		-
12.20.19	Payment for health club etc		-
12.20.20	Gifts liable for Fringe Benefit Tax		-
12.20.21	Festival expenses liable Earlier (FBT)		-
12.20.22	Miscellaneous Expenses		-
12.20.23	Rounding Off Difference		-
12.20.24	Regional Power Committee Expenses		-
12.20.25	Misc Exp. trf to CSR and IEDC		-
12.20.26	Specify other sub head, if any.		160.16
	Sub Total (Others)		1,232.37
13	(Total 1 to 12)		23,735.11
14	Revenue / Recoveries		(38.68)
15	Net Expenses		23,696.43
	Total O&M Cost		23,696.43

### Annexure VIII

Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)

Name of the Company: DAMODAR VALLEY CORPORATION

Station -Durgapur Steel Thermal Power Station (500 x 2)

Rs. In Lakhs

Sl. No.	Item	Unit	2022-23
1	Consumption of stores & spares		3,482.06
2	Repair & Maintenance		5,245.89
3	Insurance		495.40
4	Security		2,132.21
4.1	CISF		2,132.21
4.2	Other than CISF		-
5	Water Charges		2,288.45
6	Administrative Expenses		66.42
6.1	Rent		-
6.2	Electricity charges		-
6.3	Travelling & Conveyance		-
6.4	Communication Expenses		10.20
6.5	Advertising		-
6.6	Foundation Laying & Inauguration		-
6.7	Donation		-
6.8	Entertainment		4.83
6.9	Filing fee		-
6.1	Other Adm Exp not covered above - Inserted		51.39
	Subtotal (Administrative Expenses)		66.42
7	Employee Cost		12,863.81
7.1.1	Salaries, Wages & Allowances		12,406.51
7.1.1.1	Salaries, Wages & Allowances (including loco pilots and man power associated with stone and metal picking charges and water pumping)		-
7.1.1.2	Salaries, Wages & Allowances (Excluding loco pilots and man power associated with stone and metal picking charges and water pumping)		6,368.50
7.1.1.3	Loco pilots		-
7.1.1.4	Stone and metal picking		-
7.1.1.5	Water pumping		-
7.1.2	Pension		5,487.53
7.1.3	Gratuity		-
7.1.4	Provident Fund		447.81
7.1.5	Leave Encashment		223.42

7.2	Staff welfare expenses		336.55
7.2.1	Medical expenses on superannuated employees		-
7.2.2	Medical expenses on regular employees & others		223.27
7.2.3	Uniform/Livries & safety equipment		-
7.2.4	Canteen expenses		98.40
7.2.5	Other staff welfare expenses		14.88
	Subtotal (Staff welfare Expenses)		336.55
7.3	Productivity linked Incentive		-
7.4	Expenditure on VRS		-
7.5	Ex-gratia		120.75
7.6	Performance Related Pay(PRP)		-
	Sub Total (Employee Cost)		12,863.81
8	Loss of Store		-
9	Provisions		-
10	Prior Period Expenses		-
11	Corporate Office expenses allocation		3,536.07
12	Others		-
12.1	Rates & Taxes		9.31
12.2	Water cess		-
12.3	Training & recruitment expenses		0.23
12.4	Tender Expenses		-
12.5	Guest house expenses		-
12.6	Education expenses		-
12.7	Community Development Expenses		-
12.7.1	CSR activities		91.97
12.8	Ash utilisation expenses		8,022.56
12.9	Books & Periodicals		-
12.1	Professional Charges		-
12.11	Legal expenses		0.72
12.12	EDP Hire & other charges		-
12.13	Printing & Stationery		10.53
12.14	RLDC Fee & Charges		-
12.15	Brokerage & Commission		6.22
12.16	Bank charges		0.72
12.17	Claims/advances written off		-
12.18	Hiring of vehicle		129.67
12.19	Payment to auditors		3.22
12.2	Misc. Expenses		405.93
	(Break-up Of Misc.)		-
12.20.1	Horticulture		-
12.20.2	Transport- Vehicle Running exp.		-
12.20.3	Hire charges & Operating Exp -Construction equipment		-
12.20.4	Tree Plantation exp.		-
12.20.5	R&D expenses		-
12.20.6	Other Vehicles		-
12.20.7	Consumption-HSD/LDO-(Ind/Imp)-DG Set		-

12.20.8	Exp/ Inc from Inv Diff		-
12.20.9	Loss on sale of Investments		-
12.20.10	Operating exp of diesel generating sets		-
12.20.11	Furnishing Expenses		-
12.20.12	Subscription to Trade and Other Association		-
12.20.13	Hire Charges - Helicopter/Aircraft		-
12.20.14	Visa & Entry Permit Charges - Overseas		-
12.20.15	FX Monitoring Terminal Expenses		-
12.20.16	Works/Conf.(Excl train R&D CENPEEP)Earlier Non FBT		-
12.20.17	Workshop/Conf. Exp (train R&D CENPEEP) Earlier FBT		-
12.20.18	Hire charges - Office equipment		-
12.20.19	Payment for health club etc		-
12.20.20	Gifts liable for Fringe Benefit Tax		-
12.20.21	Festival expenses liable Earlier (FBT)		-
12.20.22	Miscellaneous Expenses		-
12.20.23	Rounding Off Difference		-
12.20.24	Regional Power Committee Expenses		-
12.20.25	Misc Exp. trf to CSR and IEDC		-
12.20.26	Specify other sub head, if any.		7.60
	Sub Total (Others)		8,688.67
13	(Total 1 to 12)		38,787.51
14	Revenue / Recoveries		(29.13)
15	Net Expenses		38,758.38
	Total O&M Cost		38,758.38

**Annexure VIII**

Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)

Name of the Company: DAMODAR VALLEY CORPORATION

Station -Raghunathpur Thermal Power Station (600 x 2)

Rs. In Lakhs

Sl. No.	Item	Unit	2022-23
1	Consumption of stores & spares		3,491.51
2	Repair & Maintenance		5,086.65
3	Insurance		594.49
4	Security		3,276.04
4.1	CISF		3,187.03
4.2	Other than CISF		89.01
5	Water Charges		2,058.22
6	Administrative Expenses		52.50
6.1	Rent		-
6.2	Electricity charges		-
6.3	Travelling & Conveyance		-
6.4	Communication Expenses		8.07
6.5	Advertising		0.20
6.6	Foundation Laying & Inauguration		-
6.7	Donation		-
6.8	Entertainment		-
6.9	Filing fee		-
6.1	Other Adm Exp not covered above - Inserted		44.43
	Subtotal (Administrative Expenses)		52.69
7	Employee Cost		11,926.44
7.1.1	Salaries, Wages & Allowances		11,599.18
7.1.1.1	Salaries, Wages & Allowances (including loco pilots and man power associated with stone and metal picking charges and water pumping)		-
7.1.1.2	Salaries, Wages & Allowances (Excluding loco pilots and man power associated with stone and metal picking charges and water pumping)		5,266.60
7.1.1.3	Loco pilots		-
7.1.1.4	Stone and metal picking		-
7.1.1.5	Water pumping		-
7.1.2	Pension		5,925.74
7.1.3	Gratuity		-
7.1.4	Provident Fund		307.94
7.1.5	Leave Encashment		185.90
7.2	Staff welfare expenses		240.19
7.2.1	Medical expenses on superannuated employees		-

7.2.2	Medical expenses on regular employees & others	93.91
7.2.3 -	Uniform/Livries & safety equipment	-
7.2.4 -	Canteen expenses	141.59
7.2.5 -	Other staff welfare expenses	4.69
	Subtotal (Staff welfare Expenses)	240.19
7.3	Productivity linked Incentive	-
7.4	Expenditure on VRS	-
7.5	Ex-gratia	87.07
7.6	Performance Related Pay(PRP)	-
	Sub Total (Employee Cost)	11,926.44
8	Loss of Store	-
9	Provisions	-
10	Prior Period Expenses	-
11	Corporate Office expenses allocation	3,405.57
12	Others	-
12.1	Rates & Taxes	7.95
12.2	Water cess	-
12.3	Training & recruitment expenses	0.06
12.4	Tender Expenses	-
12.5	Guest house expenses	-
12.6	Education expenses	-
12.7	Community Development Expenses	-
12.7.1	CSR activities	74.79
12.8	Ash utilisation expenses	844.99
12.9	Books & Periodicals	-
12.1	Professional Charges	-
12.11	Legal expenses	0.54
12.12	EDP Hire & other charges	-
12.13	Printing & Stationery	10.12
12.14	RLDC Fee & Charges	-
12.15	Brokerage & Commission	0.19
12.16	Bank charges	0.03
12.17	Claims/advances written off	-
12.18	Hiring of vehicle	184.90
12.19	Payment to auditors	5.11
12.2	Misc. Expenses	199.38
	(Break-up Of Misc.)	-
12.20.1	Horticulture	-
12.20.2	Transport- Vehicle Running exp.	-
12.20.3	Hire charges & Operating Exp -Construction equipment	-
12.20.4 -	Tree Plantation exp.	-
12.20.5 -	R&D expenses	-
12.20.6	Other Vehicles	-
12.20.7	Consumption-HSD/LDO-(Ind/Imp)-DG Set	-
12.20.8	Exp/ Inc from Inv Diff	-
12.20.9	Loss on sale of Investments	-

12.20.10	Operating exp of diesel generating sets		-
12.20.11	Furnishing Expenses		-
12.20.12	Subscription to Trade and Other Association		-
12.20.13	Hire Charges - Helicopter/Aircraft		-
12.20.14	Visa & Entry Permit Charges - Overseas		-
12.20.15	FX Monitoring Terminal Expenses		-
12.20.16	Works/Conf.(Excl train R&D CENPEEP)Earlier Non FBT		-
12.20.17	Workshop/Conf. Exp (train R&D CENPEEP) Earlier FBT		-
12.20.18	Hire charges - Office equipment		-
12.20.19	Payment for health club etc		-
12.20.20	Gifts liable for Fringe Benefit Tax		-
12.20.21	Festival expenses liable Earlier (FBT)		-
12.20.22	Miscellaneous Expenses		-
12.20.23	Rounding Off Difference		-
12.20.24	Regional Power Committee Expenses		-
12.20.25	Misc Exp. trf to CSR and IEDC		-
12.20.26	Specify other sub head, if any.		5.35
	Sub Total (Others)		1,333.41
13	(Total 1 to 12)		31,214.61
14	Revenue / Recoveries		(45.80)
15	Net Expenses		31,168.81
	Total O&M Cost		31,168.81

## Annexure VIII

Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)

Name of the Company: DAMODAR VALLEY CORPORATION

Station Koderma Thermal Power Station (500 x 2)

Rs. In Lakhs

Sl. No.	Item	Unit	2022-23
1	Consumption of stores & spares		2,510.88
2	Repair & Maintenance		3,201.10
3	Insurance		495.40
4	Security		2,445.99
4.1	CISF		2,365.36
4.2	Other than CISF		80.63
5	Water Charges		3,013.23
6	Administrative Expenses		42.72
6.1	Rent		-
6.2	Electricity charges		-
6.3	Travelling & Conveyance		-
6.4	Communication Expenses		8.40
6.5	Advertising		0.12
6.6	Foundation Laying & Inauguration		-
6.7	Donation		-
6.8	Entertainment		8.77
6.9	Filing fee		-
6.1	Other Adm Exp not covered above - Inserted		25.55
	Subtotal (Administrative Expenses)		42.84
7	Employee Cost		11,710.89
7.1.1	Salaries, Wages & Allowances		11,437.98
7.1.1.1	Salaries, Wages & Allowances (including loco pilots and man power associated with stone and metal picking charges and water pumping)		-
7.1.1.2	Salaries, Wages & Allowances (Excluding loco pilots and man power associated with stone and metal picking charges and water pumping)		5,546.38
7.1.1.3	Loco pilots		-
7.1.1.4	Stone and metal picking		-
7.1.1.5	Water pumping		-
7.1.2	Pension		5,487.53
7.1.3	Gratuity		-
7.1.4	Provident Fund		295.98
7.1.5	Leave Encashment		220.97
7.2	Staff welfare expenses		159.37
7.2.1	Medical expenses on superannuated employees		-

7.2.2	Medical expenses on regular employees & others	102.55
7.2.3 -	Uniform/Livries & safety equipment	-
7.2.4 -	Canteen expenses	29.80
7.2.5 -	Other staff welfare expenses	27.02
	Subtotal (Staff welfare Expenses)	159.37
7.3	Productivity linked Incentive	-
7.4	Expenditure on VRS	-
7.5	Ex-gratia	113.53
7.6	Performance Related Pay(PRP)	-
	Sub Total (Employee Cost)	11,710.89
8	Loss of Store	-
9	Provisions	-
10	Prior Period Expenses	-
11	Corporate Office expenses allocation	4,208.73
12	Others	-
12.1	Rates & Taxes	12.49
12.2	Water cess	-
12.3	Training & recruitment expenses	1.09
12.4	Tender Expenses	-
12.5	Guest house expenses	-
12.6	Education expenses	-
12.7	Community Development Expenses	-
12.7.1	CSR activities	87.92
12.8	Ash utilisation expenses	8,622.20
12.9	Books & Periodicals	-
12.1	Professional Charges	-
12.11	Legal expenses	0.46
12.12	EDP Hire & other charges	-
12.13	Printing & Stationery	4.21
12.14	RLDC Fee & Charges	-
12.15	Brokerage & Commission	0.87
12.16	Bank charges	5.31
12.17	Claims/advances written off	-
12.18	Hiring of vehicle	60.96
12.19	Payment to auditors	15.17
12.2	Misc. Expenses	219.12
	(Break-up Of Misc.)	-
12.20.1	Horticulture	-
12.20.2	Transport- Vehicle Running exp.	-
12.20.3	Hire charges & Operating Exp -Construction equipment	-
12.20.4 -	Tree Plantation exp.	-
12.20.5 -	R&D expenses	-
12.20.6	Other Vehicles	-
12.20.7	Consumption-HSD/LDO-(Ind/Imp)-DG Set	-
12.20.8	Exp/ Inc from Inv Diff	-
12.20.9	Loss on sale of Investments	-

12.20.10	Operating exp of diesel generating sets		-
12.20.11	Furnishing Expenses		-
12.20.12	Subscription to Trade and Other Association		-
12.20.13	Hire Charges - Helicopter/Aircraft		-
12.20.14	Visa & Entry Permit Charges - Overseas		-
12.20.15	FX Monitoring Terminal Expenses		-
12.20.16	Works/Conf.(Excl train R&D CENPEEP)Earlier Non FBT		-
12.20.17	Workshop/Conf. Exp (train R&D CENPEEP) Earlier FBT		-
12.20.18	Hire charges - Office equipment		-
12.20.19	Payment for health club etc		-
12.20.20	Gifts liable for Fringe Benefit Tax		-
12.20.21	Festival expenses liable Earlier (FBT)		-
12.20.22	Miscellaneous Expenses		-
12.20.23	Rounding Off Difference		-
12.20.24	Regional Power Committee Expenses		-
12.20.25	Misc Exp. trf to CSR and IEDC		-
12.20.26	Specify other sub head, if any.		22.94
	Sub Total (Others)		9,052.74
13	(Total 1 to 12)		36,671.06
14	Revenue / Recoveries		(83.79)
15	Net Expenses		36,587.27
	Total O&M Cost		36,587.27

## Annexure-VII

Details of operation & Maintenance expenses (to be filled by each Hydro generating station)

Name of the Company: DAMODAR VALLEY CORPORATION

Name of the hydro-electric station:Maithon Hydel Station

Rs. Lakh

(A)	Break up of O&M expenses	2022-23
1.	Consumption of stores & spares	34.42
2.	Repair and Maintenance	47.30
2.1	For Dam , Intake, WCS, De- silting chamber	-
2.2	For Power House and all other works	47.30
	<b>Sub-Total (Repair and Maintenance)</b>	<b>47.30</b>
3.	Insurance	17.12
4.	Security	-
5.	<b>Administrative expenses</b>	<b>5.11</b>
5.1	Rent	-
5.2	Electricity charges	-
5.3	Traveling & conveyance	-
5.4	Telephone, Postage etc., Communication	0.61
5.5	Advertisement	-
5.6	Donations	-
5.7	Entertainment	0.25
	Miscl. Adm Exp.	-
	<b>Sub-total (Admn expenses)</b>	<b>0.86</b>
6	<b>Employee cost</b>	<b>1,712.10</b>
6.1	Salaries,wages & allowances	938.00
6.2	Staff welfare expenses	15.69
6.3	Productivity linked incentive	-
6.4	Expenditure on VRS	-
6.5	Ex-gratia	-
6.6	Performance related pay (PRP)	-
6.7	VII Pay Arrears Paid Pertaining to period prior to 2017-18	-
	<b>Sub-total (Employee cost)</b>	<b>953.70</b>
7.	Loss of stores	-
8.	Provisions	-
9.	Allocation of Corporate office expenses	1,307.71
10	Other expenses (Specify items)	21.08
11	Total (1 to 10)	3,144.84
12	Revenue/Recoveries, if any	(5.92)
13	Net expenses	3,138.92
14	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalisation	-
15	Number of employees:	-
15.1	Executives	-
15.2	Non- Executives	-
15.3	Corporate Office	-

16	Man-MW ratio (Man/MW)	-
16.1	Number of employees deployed in O&M	-
16.2	Executives	-
16.3	Non Executives	-

Note:		
	Year-wise audited actual O&M expenses submitted for the period 2017-18 to 2021-22 should be clearly indicating the following	
	(i) Explanation / Justification for year to year variation of more than ( $\pm$ ) 10% in any head of O&M expenses	
	(ii) Details of expenditure under the head "Others".	
	(iii) Details of the amount indicated under the head "Revenues/Recoveries"	
	(iv) Details of arrears and prior period adjustments included in the data for the period 2017-18 to 2021-22, if any, pertaining to period prior to the year 2017-18 should be mentioned separately in the following format:	
Sl. No.	Year during the period 2017-22 in which arrear/ prior period adjustments have been made	
	(v) Separately furnish the details of abnormal expenses, if any.	
	(vi) Future provisions pertaining to period beyond 2021-22 made in the employee cost or any other head during 2017-18 to 2021-22 towards wage revision/arrears or for any other reason shall be provided separately.	

**Annexure-VII**

Details of operation & Maintenance expenses (to be filled by each  
Hydro generating station)

Name of the Company: DAMODAR VALLEY CORPORATION

Name of the hydro-electric station: Panchet Hydel Station

(A)	<b>Break up of O&amp;M expenses</b>	Rs. Lakh <b>2022-23</b>
1.	Consumption of stores & spares	(5.07)
2.	Repair and Maintenance	106.18
2.1	For Dam , Intake, WCS, De- silting chamber	-
2.2	For Power House and all other works	106.18
	<b>Sub-Total (Repair and Maintenance)</b>	<b>106.18</b>
3.	Insurance	17.49
4.	Security	2.52
5.	<b>Administrative expenses</b>	<b>8.04</b>
5.1	Rent	-
5.2	Electricity charges	-
5.3	Traveling & conveyance	-
5.4	Telephone, Postage etc., Communication	0.83
5.5	Advertisement	-
5.6	Donations	-
5.7	Entertainment	0.58
	Miscl. Adm Exp.	-
	<b>Sub-total (Admn expenses)</b>	<b>1.41</b>
6	<b>Employee cost</b>	<b>1,197.76</b>
6.1	Salaries,wages & allowances	632.75
6.2	Staff welfare expenses	10.95
6.3	Productivity linked incentive	-
6.4	Expenditure on VRS	-
6.5	Ex-gratia	-
6.6	Performance related pay (PRP)	-
6.7	VII Pay Arrears Paid Pertaining to period prior to 2017-18	-
	<b>Sub-total (Employee cost)</b>	<b>643.70</b>
7.	Loss of stores	-
8.	Provisions	-
9.	Allocation of Corporate office expenses	2,528.48
10	Other expenses (Specify items)	60.31
11	Total (1 to 10)	3,915.71
12	Revenue/Recoveries, if any	-
13	Net expenses	3,915.71
14	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalisation	-
15	Number of employees:	-
15.1	Executives	-

15.2	Non- Executives	-
15.3	Corporate Office	-

16	Man-MW ratio (Man/MW)	-
16.1	Number of employees deployed in O&M	-
16.2	Executives	-
16.3	Non Executives	-

Note:		
	Year-wise audited actual O&M expenses submitted for the period 2017-18 to 2021-22 should be clearly indicating the following	
	(i) Explanation / Justification for year to year variation of more than ( $\pm$ ) 10% in any head of O&M expenses	
	(ii) Details of expenditure under the head "Others".	
	(iii) Details of the amount indicated under the head "Revenues/Recoveries"	
	(iv) Details of arrears and prior period adjustments included in the data for the period 2017-18 to 2021-22, if any, pertaining to period prior to the year 2017-18 should be mentioned separately in the following format:	
Sl. No.	Year during the period 2017-22 in which arrear/ prior period adjustments have been made	
	(v) Separately furnish the details of abnormal expenses, if any.	
	(vi) Future provisions pertaining to period beyond 2021-22 made in the employee cost or any other head during 2017-18 to 2021-22 towards wage revision/arrears or for any other reason shall be provided separately.	

**Annexure-VII**

Details of operation & Maintenance expenses (to be filled by each Hydro generating station)

Name of the Company: DAMODAR VALLEY CORPORATION

Name of the hydro-electric station:

Tilaya Hydel Station

Rs. Lakh

(A)	<b>Break up of O&amp;M expenses</b>	<b>2022-23</b>
1.	Consumption of stores & spares	6.01
2.	Repair and Maintenance	66.26
2.1	For Dam , Intake, WCS, De- silting chamber	-
2.2	For Power House and all other works	66.26
	<b>Sub-Total (Repair and Maintenance)</b>	<b>66.26</b>
3.	Insurance	4.01
4.	Security	38.94
5.	<b>Administrative expenses</b>	<b>7.22</b>
5.1	Rent	-
5.2	Electricity charges	-
5.3	Traveling & conveyance	-
5.4	Telephone, Postage etc., Communication	0.43
5.5	Advertisement	-
5.6	Donations	-
5.7	Entertainment	0.47
	Miscl. Adm Exp.	-
	<b>Sub-total (Admn expenses)</b>	<b>0.90</b>
6	<b>Employee cost</b>	<b>680.74</b>
6.1	Salaries,wages & allowances	406.31
6.2	Staff welfare expenses	18.19
6.3	Productivity linked incentive	-
6.4	Expenditure on VRS	-
6.5	Ex-gratia	-
6.6	Performance related pay (PRP)	-
6.7	VII Pay Arrears Paid Pertaining to period prior to 2017-18	-
	<b>Sub-total (Employee cost)</b>	<b>424.50</b>
7.	Loss of stores	-
8.	Provisions	-
9.	Allocation of Corporate office expenses	107.52
10	Other expenses (Specify items)	39.28
11	Total (1 to 10)	949.98
12	Revenue/Recoveries, if any	-
13	Net expenses	949.98
14	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalisation	-
15	Number of employees:	-
15.1	Executives	-
15.2	Non- Executives	-

15.3	Corporate Office	-
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16	Man-MW ratio (Man/MW)	-
16.1	Number of employees deployed in O&M	-
16.2	Executives	-
16.3	Non Executives	-

Note:		
	Year-wise audited actual O&M expenses submitted for the period 2017-18 to 2021-22 should be clearly indicating the following	
	(i) Explanation / Justification for year to year variation of more than ( $\pm$ ) 10% in any head of O&M expenses	
	(ii) Details of expenditure under the head "Others".	
	(iii) Details of the amount indicated under the head "Revenues/Recoveries"	
	(iv) Details of arrears and prior period adjustments included in the data for the period 2017-18 to 2021-22, if any, pertaining to period prior to the year 2017-18 should be mentioned separately in the following format:	
Sl. No.	Year during the period 2017-22 in which arrear/ prior period adjustments have been made	
	(v) Separately furnish the details of abnormal expenses, if any.	
	(vi) Future provisions pertaining to period beyond 2021-22 made in the employee cost or any other head during 2017-18 to 2021-22 towards wage revision/arrears or for any other reason shall be provided separately.	



	Absolute value	(Rs. Crore)									
	Rate	(%)									
	(e) Operation and maintenance cost (finally admitted by CERC)										
	Absolute value	(Rs. Crore)									
	Rate	(%)									
	(f) Compensation Allowances										
	(g) Special Allowance										
	h) Supplementary Tariff - Emission Control										
	Absolute value	(Rs. Crore)									
	Rate	(%)									
	i) Ash Utilisation Expenses	(Rs. Crore)									
25	AFC	(Rs./ kWh)				1.79					
26	Energy Charge	(Rs./kWh)				3.56					
26.1	Supplemental Energy Charges - Emission Control	(Rs./kWh)									
27	Total tariff	(Rs. kWh)				5.33					
28	Revenue realisation before tax	(Rs. Crore)									
29	Revenue realisation after tax	(Rs. Crore)									
30	Profit/ loss	(Rs. Crore)				-171.12					
31	DSM Generation	(MU)									
32	DSM Rate	(Rs/kWh)									
33	Revenue from DSM	(Rs. Crore)									
34	Compensation received for operation below NAPAF										
35	Part load Compensation received from beneficiariaes										
36	Amount received from SCED	(Rs. Crore)									

Note: Generating Companies are required to submit data for all generating stations  
This is a general format. Plants of different fuel users have to fill the cells  
Tariff for the Hydro may be understood as composite tariff.  
The data provided for the corresponding years need to mention as Actual or provisional.  
Data for each Unit and Stage is required to be submitted in additional sheets as per the format

DETAILS OF COAL QUALITY (GCV) MEASURED AT LOADING END AND UNLOADING END ON EM AND TM BASIS DURING FY 22-23 DECLARED GRADE OF MINE AND DIFFERENCE IN GCV BETWEEN LOADING END AND UNLOADING END

Name of Generating Station: BTPS

Name of Company: DVC

Sampling methodology adopted for station :

Sampling standards(BIS) followed :

Date of Fuel Supply Agreement : BCCL: 19.03.2010, CCL : 24.07.2009, 23.09.2013

BCCL: 267000 MT

Annual Contracted Quantity (as per FSA): CCL : 1791541 MT

Mode of transport Rail & Road

SR No.	MONTH WISE	SOURCE OF COAL	DECLARED GRADE	QUANTITY (MT)	GCV MEASURED AT LOADING END (Kcal/Kg)	GCV MEASURED AT UNLOADING END(Kcal/Kg)	DIFFERENCE
					EM Basis	EM Basis	EM Basis
1	Apr-22	CCL	G8,G10,WCP,W III,WIV,WV		5215	4474	741
2	May-22				5326	4356	970
3	Jun-22				5337	4310	1027
4	Jul-22				5301	4081	1220
5	Aug-22				5441	4203	1238
6	Sep-22				5108	4155	953
7	Oct-22				5347	4018	1329
8	Nov-22				5499	4088	1411
9	Dec-22				5230	4099	1131
10	Jan-23				5110	4159	951
11	Feb-23				5326	4191	1135
12	Mar-23				5400	4187	1213

DETAILS OF COAL QUALITY (GCV) MEASURED AT LOADING END AND UNLOADING END ON EM AND TM BASIS DURING FY 22-23 DECLARED GRADE OF MINE AND DIFFERENCE IN GCV BETWEEN LOADING END AND UNLOADING END

Name of Generating Station: CTPS

Name of Company: DVC

Sampling methodology adopted for station :

Sampling standards(BIS) followed :

Date of Fuel Supply Agreement : BCCL: 19.03.2010, CCL : 24.07.2009, 11.12.2012

BCCL: 170000 MT

Annual Contracted Quantity (as per FSA): CCL : 1361000 MT

Mode of transport Rail & Road

SR No.	MONTH WISE	SOURCE OF COAL	DECLARED GRADE	QUANTITY (MT)	GCV MEASURED AT LOADING END (Kcal/Kg)	GCV MEASURED AT UNLOADING END(Kcal/Kg)	DIFFERENCE
					EM Basis	EM Basis	EM Basis
1	Apr-22	BCCL,CCL	G8,G9,G10,G13, WCP,WIII, WIV,WV,WVI		4730	3895	835
2	May-22			5317	3805	1512	
3	Jun-22			5314	3731	1583	
4	Jul-22			5559	3584	1975	
5	Aug-22			5406	3466	1940	
6	Sep-22			5386	3337	2049	
7	Oct-22			5377	3514	1863	
8	Nov-22			4858	3636	1222	
9	Dec-22			4778	3663	1115	
10	Jan-23			5227	3718	1509	
11	Feb-23			5258	3838	1420	
12	Mar-23			5151	3861	1290	

DETAILS OF COAL QUALITY (GCV) MEASURED AT LOADING END AND UNLOADING END ON EM AND TM BASIS DURING FY 22-23 DECLARED GRADE OF MINE AND DIFFERENCE IN GCV BETWEEN LOADING END AND UNLOADING END

Name of Generating Station: DTPS  
 Name of Company: DVC  
 Sampling methodology adopted for station :

Sampling standards(BIS) followed :  
 Date of Fuel Supply Agreement : BCCL: 19.03.2010, ECL: 03.07.2009,MCL: 11.11.2009

Annual Contracted Quantity (as per FSA): BCCL: 124000 MT  
 ECL : 216000 MT  
 MCL: 278000 MT  
 Mode of transport Rail

SR No.	MONTH WISE	SOURCE OF COAL	DECLARED GRADE	QUANTITY (MT)	GCV MEASURED AT LOADING END (Kcal/Kg)	GCV MEASURED AT UNLOADING END(Kcal/Kg)	DIFFERENCE
					EM Basis	EM Basis	EM Basis
1	Apr-22	MCL,CCL (DIVERTED)	G4,G5,G6,WIII, WIV,WV			3182	
2	May-22					3154	
3	Jun-22					3128	
4	Jul-22					3122	
5	Aug-22					3119	
6	Sep-22					0	
7	Oct-22					0	
8	Nov-22					0	
9	Dec-22					0	
10	Jan-23					0	
11	Feb-23					0	
12	Mar-23					0	

DETAILS OF COAL QUALITY (GCV) MEASURED AT LOADING END AND UNLOADING END ON EM AND TM BASIS DURING LAST FIVE YEARS DECLARED GRADE OF MINE AND DIFFERENCE IN GCV BETWEEN LOADING END AND UNLOADING END

**Name of Generating Station:** MTPS  
**Name of Company:** DVC  
**Sampling methodology adopted for station :**

**Sampling standards(BIS) followed :**  
**Date of Fuel Supply Agreement :** BCCL: 19.03.2010, ECL: 03.07.2009, MCL: 11.11.2009

BCCL: 4200000 MT ECL : 900000 MT  
MCL: 500000 MT

**Annual Contracted Quantity (as per FSA):**  
**Mode of transport** Rail & Road

SR No.	MONTH WISE	SOURCE OF COAL	DECLARED GRADE	QUANTITY (MT)	GCV MEASURED AT LOADING END (Kcal/Kg)	GCV MEASURED AT UNLOADING END(Kcal/Kg)	DIFFERENCE
					EM Basis	EM Basis	EM Basis
1	Apr-22	BCCL,CCL,ECL & MCL	G4,G5,G6,G7,G8,G9,G12,G13,G14,WV,WV,WVI		4770	3671	1099
2	May-22				4672	3647	1025
3	Jun-22				4751	3641	1110
4	Jul-22				4965	3514	1451
5	Aug-22				4720	3222	1498
6	Sep-22				4743	3293	1450
7	Oct-22				4308	3274	1034
8	Nov-22				4029	3356	673
9	Dec-22				4117	3411	706
10	Jan-23				4497	3427	1070
11	Feb-23				3745	3417	328
12	Mar-23				4688	3591	1097

DETAILS OF COAL QUALITY (GCV) MEASURED AT LOADING END AND UNLOADING END ON EM AND TM BASIS DURING FY 22-23 DECLARED GRADE OF MINE AND DIFFERENCE IN GCV BETWEEN LOADING END AND UNLOADING END

**Name of Generating Station:** DSTPS  
**Name of Company:** DVC  
**Sampling methodology adopted for station :**

**Sampling standards(BIS) followed :**  
**Date of Fuel Supply Agreement :** BCCL: 19.03.2013, ECL: 19.07.2013,MCL: 30.03.2015

BCCL: 1756000 MT ECL: 556000 MT

**Annual Contracted Quantity (as per FSA):** MCL: 1413000 MT

**Mode of transport** Rail

SR No.	MONTH WISE	SOURCE OF COAL	DECLARED GRADE	QUANTITY (MT)	GCV MEASURED AT LOADING END (Kcal/Kg)	GCV MEASURED AT UNLOADING END(Kcal/Kg)	DIFFERENCE
					EM Basis	EM Basis	EM Basis
1	Apr-22	BCCL,CCL,ECL & MCL	G3,G4,G5,G6,G7,G8,G9,WIII,WIV,WV ,WVI		3599	3985	-386
2	May-22				3825	3437	388
3	Jun-22				3782	3290	492
4	Jul-22				3799	3185	614
5	Aug-22				3880	2923	957
6	Sep-22				4085	3243	842
7	Oct-22				3878	3307	571
8	Nov-22				3908	3690	218
9	Dec-22				4017	4082	-65
10	Jan-23				3905	3959	-54
11	Feb-23				3917	3946	-29
12	Mar-23				3943	3848	95

DETAILS OF COAL QUALITY (GCV) MEASURED AT LOADING END AND UNLOADING END ON EM AND TM BASIS DURING FY 22-23 DECLARED GRADE OF MINE AND DIFFERENCE IN GCV BETWEEN LOADING END AND UNLOADING END

Name of Generating Station: KTPS

Name of Company: DVC

Sampling methodology adopted for station :

Sampling standards(BIS) followed :

Date of Fuel Supply Agreement : BCCL: 30.04.2014, ECL: 26.03.2015,MCL: 03.11.2014

BCCL: 1200000 MT, CCL : 2238000

Annual Contracted Quantity (as per FSA): MT

Mode of transport Rail

SR No.	MONTH WISE	SOURCE OF COAL	DECLARED GRADE	QUANTITY (MT)	GCV MEASURED AT LOADING END (Kcal/Kg)	GCV MEASURED AT UNLOADING END(Kcal/Kg)	DIFFERENCE
					EM Basis	EM Basis	EM Basis
1	Apr-22	BCCL,CCL,ECL	G4,G5,G6,G7,G8,G9,G10,WCP,WIII,WIV,WV,WVI		5187	4071	1116
2	May-22				4771	3673	1098
3	Jun-22				4312	3430	882
4	Jul-22				4345	3228	1117
5	Aug-22				5188	3257	1931
6	Sep-22				4902	3261	1641
7	Oct-22				4707	3499	1208
8	Nov-22				4642	3886	756
9	Dec-22				4523	3755	768
10	Jan-23				5130	3860	1270
11	Feb-23				5047	4193	854
12	Mar-23				5248	4315	933

DETAILS OF COAL QUALITY (GCV) MEASURED AT LOADING END AND UNLOADING END ON EM AND TM BASIS DURING FY 22-23 DECLARED GRADE OF MINE AND DIFFERENCE IN GCV BETWEEN LOADING END AND UNLOADING END

Name of Generating Station: RTPS

Name of Company: DVC

Sampling methodology adopted for station :

Sampling standards(BIS) followed :

Date of Fuel Supply Agreement : BCCL: 13.10.2017, ECL: 02.11.2017,MCL: 31.10.2017

BCCL: 1836000 MT, CCL :

Annual Contracted Quantity (as per FSA): 1432000 MT

Mode of transport Rail & Road

SR No.	MONTH WISE	SOURCE OF COAL	DECLARED GRADE	QUANTIT Y (MT)	GCV MEASURED AT LOADING END	GCV MEASURED AT UNLOADING END	DIFFERENCE
					EM Basis	EM Basis	EM Basis
1	Apr-22	BCCL,CCL & MCL (Diverted)	G4,G5, G12,G13,WIII, WIV,WV,WVI		5265	3646	1619
2	May-22				4872	3694	1178
3	Jun-22				5265	3669	1596
4	Jul-22				4903	3632	1271
5	Aug-22				5008	3412	1596
6	Sep-22				5189	3380	1809
7	Oct-22				5030	3309	1721
8	Nov-22				5457	3385	2072
9	Dec-22				5275	3424	1851
10	Jan-23				5272	3506	1766
11	Feb-23				4971	3553	1418
12	Mar-23				5257	3606	1651